

LOK SABHA

List of Questions for ORAL ANSWERS
Thursday, December 12, 2024/Agrahayana 21, 1946 (Saka)

(Ministries of Civil Aviation; Food Processing Industries; Housing and Urban Affairs; Jal Shakti; Micro, Small and Medium Enterprises; Petroleum and Natural Gas; Power; Road Transport and Highways; Tribal Affairs)

(नागर विमानन; खाद्य प्रसंस्करण उद्योग ; आवासन और शहरी कार्य; जल शक्ति; सूक्ष्म , लघु और मध्यम उद्यम; पेट्रोलियम और प्राकृतिक गैस ; विद्युत; सड़क परिवहन और राजमार्ग; जनजातीय कार्य मंत्रालय)

Total Number of Questions - 20

Port Connectivity Highway Corridor

*241. Shri Shafi Parambil:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the current status of the port connectivity highway corridor (NH 966-B) that links Nettoor on the Vytila-Aroor NH bypass with CIFT Junction in Willingdon Island; and

(b) the expected date of completion of the project?

MSME Industries in Ludhiana

*242. Shri Amrinder Singh Raja Warring:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म , लघु और मध्यम उद्यम मंत्री

be pleased to state:

(a) whether the Government has any plans to open a State-of-the-art Exhibition Centre for the promotion and use by MSME industries in Ludhiana;

(b) if not, whether the Government is planning to consider such a proposal in the near future; and

(c) if not, whether the Government has any plans to promote MSME sector in Ludhiana which is facing difficulties in sustainable growth due to various policy limitations and if so, the details thereof?

Cashless Treatment of Road Accident Victims

*243. Shri Rajkumar Chahar:

Shri Naveen Jindal:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government has implemented/formulated any scheme for cashless treatment of road accident victims mandated by Section 162 of the Motor Vehicles Act, 1988;

(b) if so, the details thereof and if not, the time by which it is expected to be implemented nationwide;

(c) the Government's experiences and key takeaways from the cashless treatment schemes in Chandigarh and Assam;

(d) whether the Government is aware that the cap of Rs.1.5 lakh and one-week limit for cashless treatment may be inadequate for severely injured victims; and

(e) if so, whether the Government plans to revise these limits in the final scheme and if so, the details thereof?

Data on Road Accident Fatalities

*244. Shri Gurmeet Singh Meet Hayer:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the details of data on road accident fatalities during the last ten years, categorized by State, age group, and type of accident;

(b) the steps taken by the Government to address the disproportionate impact of accidents on vulnerable road users such as pedestrians and cyclists; and

(c) whether the Government has a targeted strategy or specific plans to reduce road accident deaths in the coming years, if so, the details thereof including timelines and objectives set thereof and if not, the reasons for the absence of such plans?

Construction of National Highways

†*245. Shri Omprakash Bhupalsinh *Alias* Pavan Rajenimbalkar:

Shri Sanjay Haribhau Jadhav:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether a number of National Highways (NHs) projects have been identified across the country for completion in the year 2024;

(b) if so, the number of such pending projects to be completed in the country, State-wise particularly in Maharashtra and Uttar Pradesh;

(c) the number of National Highways constructed in the country during the last three years, State-wise and Project-wise;

(d) the names of the States where the problem of land acquisition is being faced in completion of NH projects timely;

(e) the manner in which the above problem would be resolved;

(f) whether the Government is regularly monitoring for early completion of such projects in various parts of the country in consultation with the concerned States; and

(g) if so, the number of meetings held with the concerned States during the last year, State-wise?

CSR Funds spent by NTPC

†*246. Shri Lalji Verma:

Will the Minister of POWER

विद्युत मंत्री

be pleased to state:

(a) the details of the funds for Rehabilitation and Resettlement (R&R) and Corporate Social Responsibility (CSR) utilised by the National Thermal Power Corporation (NTPC) located at Tanda in Ambedkar Nagar district of Uttar Pradesh from 1 November, 2022 to 31 October, 2024 on various works;

(b) whether NTPC distributed scooties using the said fund;

(c) if so, the list of the persons who received scooties; and

(d) the details of the works undertaken using the said funds in the areas affected due to the expansion of NTPC?

NHs in Maharashtra

†*247. Shri Bhausahab Rajaram Wakchaure:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the National Highways (NHs) passing through Shirdi Parliamentary Constituency and Ahmednagar district in Maharashtra are in dilapidated conditions, if so, the details thereof;

(b) whether the Government has taken any steps for reinforcing/constructing/upgrading of the above National Highways, if so, the details thereof as on date;

(c) whether the Government has allocated any funds for the above highways during the last three years, if so, the details thereof;

(d) whether the construction work is going on as per the schedule, if so, the details thereof and if not, the reasons therefor; and

(e) the steps taken by the Government to complete the construction work within the given time limit ?

Construction of Tunnels

*248. Shri Captain Brijesh Chowta:

Shri Mukeshkumar Chandrakaant Dalal:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the total number of tunnels planned for construction across the country in the coming years, including their total distance and estimated cost, State-wise, particularly in Palghar in Maharashtra;

(b) the details of completed tunnel projects and the projects currently under construction;

(c) the role of tunnels in improving the connectivity and reducing travel time especially in the hilly regions of the country;

(d) whether the Government has any plans to construct a tunnel road to bypass the Shiradi Ghat section between Mangalore and Bangalore to address travel challenges; and

(e) if so, the details of the proposed project including the status of feasibility studies, timelines, and budget allocations?

Groundwater Contamination in Punjab

†*249. Shri Sukhjinder Singh Randhawa:
Shri Sher Singh Ghubaya:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether the groundwater in Punjab is not safe for drinking and its consumption is causing serious diseases;

(b) if so, whether the Government has a plan to test the quality of groundwater, if so, the details thereof and if not, the reasons therefor;

(c) the steps taken/proposed to be taken by the Government to prevent the groundwater from getting polluted;

(d) whether the Government has noted that some heavy industries are discharging their effluents into the ground through boring and if so, the details thereof; and

(e) the action taken/likely to be taken by the Government against such industries?

Vehicle Scrapping Policy

†*250. Shri Dushyant Singh:
Shri Balya Mama Suresh Gopinath Mhatre:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the details of steps taken by the Government to create an effective ecosystem for phasing out unfit and polluting vehicles across the country, with particular focus on establishing and promoting Registered Vehicle Scrapping Facilities (RVSFs) and Automated Testing Stations (ATSS);

(b) the total number of Registered Vehicle Scrapping Facilities (RVSFs) and Automated Testing Stations (ATSS) operational across the country and the number of additional facilities planned to be set up;

(c) the specific incentives provided by the Government to vehicle owners and manufacturers for scrapping old vehicles;

(d) the expected environmental and economic benefits of the Vehicle Scrapping Policy particularly in reducing air pollution and encouraging the use of newer more fuel-efficient vehicles and the manner in which this aligns with broader goals of the Government for clean and sustainable mobility; and

(e) the manner in which the policy has impacted the vehicle manufacturing sector particularly in terms of production?

Integrated Road Accident Database

*251. Shri Sudhakar Singh:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the current status of implementation of the Integrated Road Accident Database (IRAD) system across the country and the number of the States who have fully adopted this system;

(b) the number of road accidents reported through IRAD since its implementation, along with the measures taken to analyze and address the identified causes, State-wise;

(c) the steps taken/being taken to ensure the timely creation of accident IDs under IRAD to provide prompt assistance and compensation to accident victims; and

(d) the manner in which the Government is using data from IRAD to formulate policies for reducing road accidents and the improvements observed in accident-prone areas as a result thereof?

National Highway Projects in the North-Eastern States

*252. Shri Rajesh Ranjan:
Shri Hibi Eden:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the current status of the ninety eight National Highway projects in the North-Eastern States of Arunachal Pradesh, Nagaland, Manipur and Tripura including the number of projects completed, under construction and yet to commence;

(b) the total estimated investment for these projects and the allocation of funds across the four States;

(c) whether the Government has established specific deadlines for completion of these highway projects, if so, the details thereof; and

(d) the steps taken to address challenges and prevent delays in the execution of these projects in North-Eastern Region?

Allocation of New Petrol Pumps

*253. Shri Kodikunnil Suresh:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) the details of the current plans for the allocation of new petrol pumps across the country, including the total number of proposed and distributed new petrol pumps, States/UT-wise;

(b) the criteria and guidelines established for the allocation of new petrol pumps including eligibility, location, selection and other relevant factors;

(c) the total number of petrol pumps closed down during the last five years and the current year along with the reasons such as non-compliance with regulations, financial viability or other factors for their closure;

(d) whether the Government has any plans to repurpose or utilize the closed petrol pump infrastructure for other public or private work and if so, the details thereof; and

(e) the steps taken/being taken to ensure adequate availability of petrol pumps in remote, rural, and underserved areas to address their fuel needs?

Installation of EV Charging Infrastructure

*254. Shri Jagadish Shettar:
Shri Bibhu Prasad Tarai:

Will the Minister of POWER

विद्युत मंत्री

be pleased to state:

(a) whether the Government proposes to standardize the charging infrastructure, vehicle charging and battery swapping for Electric Vehicle (EV) across the country and if so, the details thereof;

(b) the details of the guidelines issued regarding "Installation and Operation of EV charging Infrastructure-2024" to support nationwide connected EV charging infrastructure;

(c) the number of charging stations proposed to be set up in the country during the coming years, State/UT-wise; and

(d) whether the Government has any plans to include private sector for installation and operation of EV charging infrastructure and if so, the details thereof?

Metro Train Projects in Tamil Nadu

*255. Shri K Gopinath:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) whether the Union Government has any plans to start Metro Rail projects in various districts of Tamil Nadu and if so, the details thereof;

(b) the steps taken/being taken by the Government to expedite the said projects;

(c) whether it is true that the Union Government has sanctioned Rs. 63,000 crore for the execution of Phase-II of the Chennai Metro Rail project and no funds have been released so far for the said project till now; and

(d) if so, the details thereof and if not, the reasons therefor?

MSME Udyam Portal

*256. Shri Krishna Prasad Tenneti:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म , लघु और मध्यम उद्यम मंत्री

be pleased to state:

(a) the number of youth and women-led micro enterprises registered on the MSME Udyam portal during the last ten years, State-wise and district-wise in Andhra Pradesh especially in Bapatla Parliamentary Constituency;

(b) the number of such registered youth and women-led enterprises provided with grants, incentives and subsidies during the said period, State-wise and district-wise in Andhra Pradesh especially in Bapatla Parliamentary Constituency;

(c) the number of such registered youth and women led enterprises who have applied for license/sanction and those sanctioned and started commercial activities during the said period, State-wise and district-wise in Andhra Pradesh especially in Bapatla Parliamentary Constituency;

and

(d) whether there has been a study commissioned to enlist and categorise the reasons for low success rate of the Udyam Portal and if so, the details thereof along with the steps taken/being taken by the Government in this regard?

Angamaly-Thiruvananthapuram Greenfield Highway

*257. Adv K. Francis George:
Adv Dean Kuriakose:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the current status of the proposed greenfield highways between Angamaly to Thiruvananthapuram and between Kochi to Dhanushkodi;

(b) whether the Government has decided to postpone the implementation of the Angamaly-Thiruvananthapuram Greenfield Highway project proposed in the State of Kerala under the 'Vision 2037' initiative and if so, the details thereof including the reasons for such a decision;

(c) the details of the proposed alignment of the Angamaly-Thiruvananthapuram Greenfield Highway; and

(d) whether the Government will reconsider the implementation of the project without delay and if so, the timeline for the same?

Development of Works under Various Schemes

†*258. Smt. Kamlesh Jangde:
Shri Manoj Tiwari:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) the details of the benefits extended across the country under various programmes such as Pradhan Mantri Awas Yojana - Urban (PMAY-U), Deendayal Antyodaya Yojana - National Urban Livelihoods Mission (DAY-NULM) and Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0 during the last three years, State-wise including Rajasthan, particularly to Bhilwara Lok Sabha Constituency;

(b) the details of the development works undertaken under various programmes including the said programmes in Chhattisgarh;

(c) whether the Government proposes to carry out developmental works under any special campaign in Chhattisgarh and if so, the details thereof;

(d) the initiatives/measures taken under various schemes implemented by the Government to improve youth education/skills and employment opportunities in urban areas; and

(e) the details of the achievements made by the Government through the said measures in Rajasthan, district-wise?

Construction of NH from Madanpur to Paniyhava

†*259. Shri Sunil Kumar:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the construction of National Highways (NHs) stretch of NH-727 (previously known as NH-28B) from Madanpur to Paniyhava has been obstructed for years for want of environmental clearances, if so, the details thereof;

(b) whether the Government proposes to complete the construction work of the said road;

(c) if so, whether the construction of the said road is likely to be completed in the near future; and

(d) if not, whether the Government proposes to build an elevated road or an alternative route on this route falling under forest land and if so, the details thereof?

Status of Visakhapatnam Metro Train Projects

*260. Shri Sribharat Mathukumilli:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) the details of existing metro rail projects sanctioned across the country along with the quantum of funds released with a breakdown of contributions from the Union Government, State Governments and foreign entities;

(b) the details of metro project proposals currently pending with the Union Government along with the reasons for the delays in approval and the expected timeline for approvals of the said proposals;

(c) whether the Government has received any proposals for metro rail projects in Visakhapatnam and Vijayawada and if so, the details of the proposed stretches along with the estimated project costs;

(d) the details of funding commitments made by the Union Government for both approved and pending metro rail projects along with the timelines for disbursement of funds; and

(e) whether the Union Government has granted approvals and clearances for these projects, if so, the details thereof and if not, the reasons therefor along with the expected timeline for granting approval?

New Delhi
Tuesday, December 10, 2024/
Agrahayana 15, 1946 (Saka)

UTPAL KUMAR SINGH
SECRETARY-GENERAL

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Remarks

LOK SABHA

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(Ministries of Civil Aviation; Food Processing Industries; Housing and Urban Affairs; Jal Shakti; Micro, Small and Medium Enterprises; Petroleum and Natural Gas; Power; Road Transport and Highways; Tribal Affairs)

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Total Number of Questions - 230

Sanitation Work in Slums

†2761. Shri Arun Kumar Sagar:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether the Union Government has allocated funds to the State Governments during the last and current Five-Years Plan for undertaking sanitation work in slums, especially in backward and rural areas, for provision of basic facilities to the people in urban areas and other development works along with other schemes; and

(b) if so, the details thereof, State, date and scheme-wise?

Mechanism to Keep Pollution Free Rivers in Rajasthan

†2762. Shri Ummeda Ram Beniwal:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) the mechanism to keep the rivers free from pollution along with its characteristics;

(b) whether it is a fact that there have been complaints of releasing contaminated chemical-laden water from factories in Pali, Jodhpur and Balotra which causes pollution in Luni river in Rajasthan;

(c) if so, the details thereof and the action taken/likely to be taken by the Government thereon;

(d) whether it is also a fact that the directions issued by the High Court and NGT have not been complied with on receiving various complaints including discharge of chemical-laden water from factories and HRTS of Common Effluent Treatment Plants (CETP) into Luni river and if so, the details thereof; and

(e) the steps taken/proposed to be taken by the Government to keep the Luni river pollution free?

Pradhan Mantri Ujjwala Yojana in Karnataka

2763. Shri Basavaraj Bommai:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) the achievements of the Government in implementing the Pradhan Mantri Ujjwala Yojana in Karnataka;

(b) the number of enrollments under the scheme in Karnataka and the total subsidy provided to beneficiaries, district-wise;

(c) the impact of the scheme on energy savings and reductions in consumer electricity bills;

(d) whether the Government is aware of any technical issues on the registration portal affecting the user accessibility; and

(e) if so, the details thereof along with the measures taken to address the issues and if not, the reasons therefor?

Coal Fired Electricity Output and Emission

2764. Shri Yaduveer Wadiyar:

Will the Minister of POWER

विद्युत मंत्री

be pleased to state:

(a) the data on India's coal-fired electricity output and emissions during the last five years and the current year;

(b) whether the Government has any data on the effectiveness of current technologies and practices in reducing emissions from coal-fired power plants including any recent advancements or pilot projects and if so, the details thereof; and

(c) the measures taken/being taken by the Government to abide by the international conventions during the process of coal-fired electricity output?

Hydropower Development in North-Eastern Region

†2765. Shri Harendra Singh Malik:

Will the Minister of POWER

विद्युत मंत्री

be pleased to state:

(a) the steps taken/being taken by the Government to harness the hydroelectric potential of the North-Eastern Region of the country;

(b) the manner in which these initiatives aim to address the challenges associated with hydropower development in the region; and

(c) the details of financial assistance provided for it?

Energy Conservation Programmes

2766. Dr. Nishikant Dubey:

Will the Minister of POWER

विद्युत मंत्री

be pleased to state:

(a) whether the performance of the country with regard to energy conservation is satisfactory as compared to other countries of the world;

- (b) if so, the details thereof and if not the reasons therefor;
 (c) the details of energy conservation programmes being implemented by the Government;
 and
 (d) the extent to which success has been achieved in meeting the set targets?

Villages Certified as 'Har Ghar Jal' under JJM

†2767. Shri Alok Sharma:
 Shri Lumba Ram:
 Shri Bidyut Baran Mahato:
 Shri Vijay Baghel:
 Shri Chavda Vinod Lakhamshi:
 Shri Arun Govil:
 Shri Praveen Patel:
 Shri Anil Firojiya:
 Shri Janardan Mishra:
 Shri Chandra Prakash Joshi:
 Shri Dilip Saikia:
 Shri Dharambir Singh:
 Shri Manoj Tiwari:
 Shri Kanwar Singh Tanwar:
 Smt. Smita Uday Wagh:
 Smt. Kamaljeet Sehwat:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) the number of villages certified/selected under 'Har Ghar Jal' Scheme of Jal Jeevan Mission (JJM) in the country, State/UT-wise including Amroha, Bhiwani-Mahendergarh, Phulpur Parliamentary Constituencies, Jalgaon district in Maharashtra, Jalore and Sirohi districts in Rajasthan, Ujjain district in Madhya Pradesh;

(b) the increase in the number of rural household tap water connections since 2019 along with the number of villages benefited under the said Scheme;

(c) whether the 'Har Ghar Jal' Scheme under JJM has been successful in providing functional household tap connections to every rural household;

(d) if so, the details thereof along with the current status of the Scheme and if not, the reasons therefor along with the measures taken/being taken to achieve the target;

(e) the steps taken/being taken to accelerate the completion of pending tap water connections in rural areas, especially in underserved/water scarcity regions; and

(f) the Government's plan to address the challenges faced in ensuring continuous and reliable water supply to all rural household along with maintenance and sustainability of tap water connections under the Scheme in the country?

Drinking Water Supply under Chandigarh Smart City Mission

2768. Shri Manish Tewari:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) the details of the progress and outcomes of the Chandigarh Smart City Mission since 2016;

(b) whether the Government is aware that despite the high-profile launch in August 2024, Chandigarh Smart City Limited (CSCL) has failed to deliver 24x7 clean water in Manimajra and supplying only two hours of muddy, undrinkable water daily to residents;

(c) if so, the measures taken/being taken to ensure timely completion of infrastructure initiatives in Chandigarh to address the issue failures;

(d) the details of budgetary allocation and expenditure on the water supply project in Manimajra since inception;

(e) the measures taken/being taken to address inadequacies in the CSCL website, especially incomplete details of ongoing and completed projects; and

(f) whether an independent external audit or a C&AG performance audit of Smart City Projects has been conducted in the country, if so, the details thereof, State/UT-wise?

Packaged Food Companies

†2769. Shri Ganesh Singh:
Shri P C Mohan:
Shri Dushyant Singh:
Shri Tapir Gao:

Will the Minister of FOOD PROCESSING INDUSTRIES

खाद्य प्रसंस्करण उद्योग मंत्री

be pleased to state:

(a) whether the Government has taken any steps to engage with leading packaged food companies to address concerns regarding ease of doing business, GST, imports, and other trade-related matters, if so, the details thereof along with the number of participated companies and if not, the reasons therefor;

(b) the details of the specific measures taken/being taken by the Government to boost the food processing industry, particularly in terms of increasing growth, exports, farmers' income, and creating employment opportunities;

(c) the details of the total number of food parks, cold chain projects, and agro-processing clusters approved under the Pradhan Mantri Kisan Sampada Yojana (PMKSY) along with the impact of these projects on rural development, especially in the regions like Jhalawar-Baran, Rajasthan; and

(d) the details of the significant achievements under the Production Linked Incentive Scheme for Food Processing Industries (PLISFPI) along with their contribution to the growth of the sector?

Power Projects in Maharashtra

2770. Shri Nilesh Dnyandev Lanke:
Shri Bajrang Manohar Sonwane:
Shri Mohite Patil Dhairyasheel Rajsinh:
Dr. Amol Ramsing Kolhe:
Prof. Varsha Eknath Gaikwad:
Smt. Supriya Sule:
Shri Bhaskar Murlidhar Bhagare:
Shri Amar Sharadrao Kale:
Shri Sanjay Dina Patil:

Will the Minister of POWER

विद्युत मंत्री

be pleased to state:

(a) the details on new power projects proposed to be constructed and under construction to meet the rising demand of electricity across the country, State/UT-wise;

(b) the timeline for completion of power projects currently under development in the State of Maharashtra along with the estimated additional capacity of their contribution so far;

(c) the estimated costs of the new power projects in the pipeline;

(d) whether there is a provision for foreign direct investment or public-private partnerships in the new power projects to ensure timely completion and cost-effectiveness and if so, the details thereof;

(e) whether the Government is coordinating with State Governments to address the regional disparities in power supply by prioritizing the projects in underserved areas and if so, the details thereof;

(f) whether the Government has taken steps to ensure that new power projects are sufficient to meet the projected future electricity demand, particularly in urban and industrial areas;

(g) the data on the expected impact of new power projects on energy scarcity, employment and economic growth during the next five years; and

(h) the key challenges faced in the development of new power projects and manner in which Government proposes to overcome them?

Impact of National Water Awards

2771. Shri Janardan Singh Sigrwal:
Shri Hanuman Beniwal:
Shri Anup Sanjay Dhotre:
Shri Ramvir Singh Bidhuri:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) the impact of National Water Awards in development, conservation and efficient management of water as a national asset;

(b) whether the said awards are creating awareness about the importance of water and if so, the details thereof;

(c) whether the Government has distributed water resources fairly among the States facing water scarcity and if so, the details thereof; and

(d) the reasons for the failure of the Government in checking the continuous decline of groundwater level despite the institution of National Water Awards?

Capacity of Power Plants

2772. Shri Arvind Dharmapuri:

Will the Minister of POWER

विद्युत मंत्री

be pleased to state:

(a) the details of total number and capacity of power plants in the country supplying electricity to neighbouring countries, public and private ownership-wise;

(b) the data on power plants operated and owned by Indian PSUs and private companies in foreign countries, including their capacity and location; and

(c) the revenue generated from cross-border electricity trade and power plant operations abroad during the last five years and the current year?

Achievements of Smart Cities Mission

2773. Shri Anurag Singh Thakur:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) the current status of the Smart Cities Mission (SCM) in transforming urban infrastructure across selected cities, State/UT-wise;

(b) the specific achievements observed in improving urban living standards, safety, and public services;

(c) the challenges encountered in implementing smart city projects along with the manner in which they are being addressed to achieve the set targets; and

(d) the future roadmap for scaling successful smart city solutions to other cities across the country?

Easy Access for Entrepreneurs in Udyam Portal

2774. Shri Dharambir Singh:
Shri Dineshbhai Makwana:
Shri Lumba Ram:
Shri Vijay Baghel:
Shri Dulu Mahato:
Smt. Kamlesh Jangde:
Shri Vijay Kumar Dubey:
Shri Janardan Mishra:
Shri Dilip Saikia:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म , लघु और मध्यम उद्यम मंत्री

be pleased to state:

(a) the efforts made by the Government to provide ease of access for entrepreneurs to onboard the Udyam portal, State-wise particularly in Bhiwani-Mahendragarh;

(b) the total number of enterprises registered on the Udyam portal and the number classified as Micro, Small, and Medium Enterprises (MSMEs) from them in the country, State-wise particularly in Janjgir-Champa, Chhattisgarh;

(c) the specific measures being implemented to increase the registration of MSMEs from rural and underserved areas, including Bhiwani-Mahendragarh;

(d) whether the Government has launched any targeted awareness or training programmes for MSME entrepreneurs in Haryana, and if so, the details thereof; and

(e) the steps being taken to ensure that MSMEs benefit from Government schemes and the financial support provided through the Udyam portal?

Funds allocated to Food Parks

†2775. Shri Hanuman Beniwal:

Will the Minister of FOOD PROCESSING INDUSTRIES

खाद्य प्रसंस्करण उद्योग मंत्री

be pleased to state:

(a) the details of funds allocated to the food parks under the mega food park project by the Union Government;

(b) whether the mega food park projects have not achieved their target in various regions;

(c) if so, the details thereof along with the steps taken/being taken by the Government in this regard; and

(d) whether it is a fact that the information about propagating the benefits of the said scheme has not reached amongst the masses and if so, the details thereof?

Consultation with MSME Associations

2776. Shri Azad Kirti Jha:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म , लघु और मध्यम उद्यम मंत्री

be pleased to state:

(a) whether the various MSME Associations have been consulted for identifying the various difficulties faced by them, if so, the details thereof and if not, the reasons therefor; and

(b) whether any action has been taken on the suggestions/concerns raised by any such MSME Associations and if so, the details thereof?

NTPC Double Pipeline from Ujani Dam

2777. Ms. Praniti Sushilkumar Shinde:

Will the Minister of POWER

विद्युत मंत्री

be pleased to state:

(a) whether the proposal sent by the Solapur Municipal Corporation to use one of the double pipelines of National Thermal Power Corporation (NTPC) from Ujani Dam for supply of drinking water to Solapur city on the lines of the Nagpur Municipal Corporation was rejected by the Solapur NTPC; and

(b) if so, the details thereof and the reasons therefor?

Schemes to resolve Waterlogging Issues

2778. Shri Eatala Rajender:

Smt. D K Aruna:

Shri Suresh Kumar Shetkar:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) whether any steps have been taken/being taken by the Government to improve connectivity between the existing canal culverts and the newly constructed stormwater drains by constructing underground drain systems, converting and enlarging nalas under roads without disturbing the beauty of the roads to avoid waterlogging, particularly in metropolitan cities like Hyderabad, Chennai, Mumbai, future planned cities and other cities/towns across the country and if so, the details thereof;

(b) the details of the funds sanctioned and utilised thereon; and

(c) the steps taken/being taken on the proposals received in this regard across the country, State-wise including Telangana and Andhra Pradesh?

Development of the Food Processing Industry

2779. Shri Kripanath Mallah:
Dr. K Sudhakar:

Will the Minister of FOOD PROCESSING INDUSTRIES

खाद्य प्रसंस्करण उद्योग मंत्री

be pleased to state:

(a) whether Government has any data regarding the various steps taken by the Government to boost the Food Processing Industries (FPIs) and if so, the details thereof;

(b) whether the Government proposes to introduce any Production Linked Incentive (PLI) scheme in FPI sector in the country and if so, the details thereof;

(c) whether any food processing plants are being planned at Chikkaballapur Lok Sabha Constituency and if so, the details thereof and if not, the reasons therefor;

(d) whether the Government has noticed that there is a great scope for food processing industries at Chikkaballapur due to blue grape farming on large scale in the region; and

(e) if so, the details thereof along with the details of the steps taken/being taken for food processing of blue grapes?

Gas Pipeline in Sikar, Rajasthan

†2780. Shri Amra Ram:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether gas pipeline is being laid in Sikar Parliamentary Constituency and if so, the details thereof along with the details of the survey reports;

(b) the norms fixed for providing compensation to the farmers for utilization of their land;

(c) the details of the farmers provided with compensation along with the amount; and

(d) the width of space to be left on both sides of the gas pipeline for carrying out any type of private construction activities as per the guidelines of the Company?

Leakage and Rupture due to Corrosion

2781. Dr. Shrikant Eknath Shinde:
Smt. Shambhavi:
Shri Naresh Ganpat Mhaske:
Shri Rajesh Verma:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) the data on the number of leakage or rupture taken place due to corrosion in the pipelines during the last five years and the current year along with the action taken for addressing it;

(b) the data on the number of Tank Truck crew given the defensive driving and simulator-based training;

(c) the data on the number of safety audits conducted by the Oil Industry Safety Directorate across the petroleum industry during the last five years along with data where safety standards were prescribed; and

(d) whether any initiatives have been taken by the Government for increasing public awareness about the opportunities and the safety measures in petroleum transportation and storage, especially in the rural areas and if so, the details thereof?

AI in Civil Aviation Sector

2782. Smt. Smita Uday Wagh:
Shri Vijay Baghel:
Smt. Kamlesh Jangde:
Shri Dineshbhai Makwana:
Shri Janardan Mishra:
Smt. Shobhanaben Mahendrasinh Baraiya:
Shri Chandra Prakash Joshi:
Shri Chavda Vinod Lakhamshi:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) the details of the outcomes of the meeting between the Civil Aviation Minister and the heads of YouTube and Google regarding the integration of Artificial Intelligence (AI) in civil aviation sector;

(b) the manner in which the Government envisions the role of YouTube in enhancing public awareness and knowledge about the civil aviation sector;

(c) the specific challenges of the aviation industry to be addressed through collaboration with Google, particularly for aviation-related startups; and

(d) the steps likely to be taken by the Government in Chhattisgarh regarding aviation startups?

Upgradation of SH 69 as NH

†2783. Shri Abhay Kumar Sinha:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the criteria for upgrading a State Highway (SH) to a National Highway (NH) and the details thereof; and

(b) whether the Government proposes to upgrade the State Highway-69 to a National Highway, if so, the time by which the same would be done and if not, the reasons therefor?

PM JANMAN Scheme in Odisha

2784. Shri Saptagiri Sankar Ulaka:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) whether Odisha's Particularly Vulnerable Tribal Groups (PVTGs) such as the Dongria Kondh and Bonda continue to face malnutrition, inadequate healthcare and infrastructure deficiencies and if so, the details thereof;

(b) the specific interventions undertaken and progress achieved under the Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN) scheme to address the said issues of Odisha's PVTGs;

(c) the reasons for any delays or gaps in the implementation of the PM JANMAN scheme in Odisha; and

(d) the details of the funds allocated and utilized for Odisha's PVTGs under the PM JANMAN scheme during the last three years?

Usage of Seaplanes to Boost Connectivity

2785. Dr. Shashi Tharoor:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) whether it is true that the Government has explored the use of seaplanes to improve connectivity across the country particularly in Kerala;

(b) if so, the details thereof; and

(c) if not, whether the Government would consider exploring the use of seaplane operations in Kerala and if so, the details thereof?

Contribution of MSMEs in Exports

2786. Shri Tharaniventhan M S:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म , लघु और मध्यम उद्यम मंत्री

be pleased to state:

(a) whether Government has the details of the percentage of contribution of MSMEs in Tamil Nadu in the country's total exports during the last five years; and

(b) if so, the details thereof?

Additional Mega Food Parks in Tamil Nadu

2787. Dr. T Sumathy *Alias* Thamizhachi Thangapandian:

Will the Minister of FOOD PROCESSING INDUSTRIES

खाद्य प्रसंस्करण उद्योग मंत्री

be pleased to state:

- (a) whether the Government has any plans to set up additional Mega Food Parks in Tamil Nadu;
- (b) if so, the details thereof;
- (c) whether any investments in cold storages are being planned by the Government in Tamil Nadu, if so, the details thereof;
- (d) whether the Government proposes to develop additional biomass facilities owing to large production of sugarcane in the State; and
- (e) if so, the details thereof?

Greenfield Airport in Bhogapuram, Andhra Pradesh

2788. Shri Y S Avinash Reddy:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

- (a) whether the work on the Greenfield Airport in Bhogapuram, Andhra Pradesh is being done at a rapid pace;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the time by which the said airport would be operational; and
- (d) the steps taken by the Government to promote Bhogapuram airport as an international State-of-the-art airport?

Complaints on Air Sewa Portal

2789. Smt. Kanimozhi Karunanidhi:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

- (a) whether the Government has received any complaints against airlines on its Air Sewa Portal;
- (b) if so, the details thereof, year wise along with the status of the said complaints;
- (c) the details of the complaints regarding overbooking of air tickets and flight delays along with their status;
- (d) the measures taken/being taken by the Government to ensure that the airlines provide better service to the passengers; and
- (e) whether the Government has conducted periodic audits on all airlines regarding their service delivery and if so, the details thereof?

Status of AMRUT in Rajasthan

2790. Shri Damodar Agrawal:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

- (a) the present status of the implementation of Atal Mission for Rejuvenation and Urban Transformation (AMRUT) in Rajasthan including Bhilwara district;

(b) the total State Annual Action Plan approved, completed and under progress in various districts of Rajasthan, particularly in Bhilwara district under AMRUT;

(c) the status of various water and sewer connection projects completed under AMRUT in Rajasthan during the last three years and the current year, district-wise;

(d) the status of sewerage and septage management projects completed under AMRUT in Rajasthan during the last three years and the current year, district-wise; and

(e) the details of the funds sanctioned, released and utilised under AMRUT during the last three years and the current year in Rajasthan, district-wise?

e-KYC of LPG Beneficiaries

2791. Shri Tariq Anwar:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) the steps taken/proposed to be taken by the Government to address the inconvenience caused to the LPG beneficiaries, particularly women and elderly, during the e-KYC process;

(b) the steps taken by the Government to address the issue faced by the LPG beneficiaries during e-KYC process; and

(c) the number of LPG consumers in the State who have not completed their e-KYC at their respective gas agencies, State-wise?

Alternative Fuel Sources in Petroleum Sector

2792. Shri Arun Bharti:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether the Government specify the advancements in the use of alternative fuels in the petroleum sector during the last five years and the current year and if so, the details thereof;

(b) the details of the projects that have been initiated to develop alternative fuel sources and their current status of operation;

(c) the details of the budget allocation for these projects for the current fiscal year; and

(d) the details of comparative data on the reduction in carbon emissions and environmental impact due to these projects during the last five years and the current year?

Investment in Exploration Projects

2793. Shri Bhartruhari Mahtab:

Shri Vijay Kumar Dubey:

Shri Janardan Mishra:

Shri Chavda Vinod Lakhamshi:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) the steps taken/being taken by the Government to facilitate investments in exploration of major offshore oil deposits;

(b) whether such investments by the private companies would help in reducing oil dependency and if so, the details thereof; and

(c) whether the total area opened by the Government for exploration activities was previously under "no-go area" and if so, the details thereof?

Capital Infusion in MSMEs

2794. Shri S Venkatesan:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म , लघु और मध्यम उद्यम मंत्री

be pleased to state:

(a) the amount mobilized as Capital infusion through Self-Reliant India Fund in MSMEs and number of MSMEs benefitted, year-wise since inception of the scheme;

(b) the original annual target fixed and percentage of achievement thereof;

(c) the number of companies failed after the receipt of Self-Reliant India (SRI) fund along with the names of companies; and

(d) the number of companies which have risen to the stature of National and international level along with the names of companies?

Beneficiaries under ODOP

2795. Shri G M Harish Balayogi:

Will the Minister of FOOD PROCESSING INDUSTRIES

खाद्य प्रसंस्करण उद्योग मंत्री

be pleased to state:

(a) the steps taken/being taken by the Government for capacity building along with the number of beneficiaries under One District One Product (ODOP) initiative for coconut in Dr. B.R. Ambedkar Konaseema district;

(b) whether the Government has identified any disruptions in the supply chain of coconut from Dr. BR Ambedkar Konaseema district;

(c) if so, the details of the possible interventions recommended to bridge the gap;

(d) whether any action report has been prepared for coconut from Dr. B.R. Ambedkar Konaseema district and if so, the details thereof;

(e) whether any coconut/coconut product has been identified from Dr. B.R. Ambedkar Konaseema district for export potential under District Export Hub initiative; and

(f) if so, the details regarding the District Export action plan of the said products?

Allocation of Funds under PMAY-U

2796. Smt. Harsimrat Kaur Badal:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) the details of the funds sanctioned, allocated and utilized under the Pradhan Mantri Awas Yojana-Urban (PMAY-U) during the last three years and the current year, State/UT-wise including Punjab;

(b) the details of the beneficiaries under the said scheme, State/UT-wise and district-wise in Punjab; and

(c) the manner in which the Union Government ensures that slum dwellers and low-income groups can access to the benefits from interest subsidies in getting financial assistance in Punjab under the said scheme?

Setting up Waste and Sewage Water Treatment Plants

†2797. Smt. Vijaylakshmi Devi:

Shri Saumitra Khan:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) whether the garbage, waste and sewage management is becoming a severe issue in urban areas of the country;

(b) if so, the details thereof and the steps taken/being taken by the Government in this regard;

(c) whether the Government provides financial and technical assistance to the States for setting up waste and sewage water treatment plants during the last three years and the current year;

(d) if so, the details thereof, year and city-wise, particularly for the cities of Siwan Parliamentary Constituency; and

(e) whether the Government has undertaken/proposes to undertake an assessment of the progress made by the States in this regard and if so, the details thereof, State-wise?

Employment Generation through MSMEs

2798. Shri Saumitra Khan:

Shri Chandra Prakash Choudhary:

Shri Ummeda Ram Beniwal:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म , लघु और मध्यम उद्यम मंत्री

be pleased to state:

(a) the number of jobs created by Micro, Small and Medium Enterprises, State-wise particularly district-wise of West Bengal, Rajasthan and Jharkhand;

(b) the details of Micro, Small and Medium Enterprises Policy of the Government;

(c) the number of Micro, Small and Medium Enterprises started and closed in Rajasthan, West Bengal and Jharkhand during the last five years; and

(d) whether the Government has conducted any survey of the closed Micro, Small and Medium Enterprises (MSMEs) in the said States and if so, the details of steps taken by the Government in this regard?

Effective Implementation of NULM

†2799. Smt. Delkar Kalaben Mohanbhai:
Shri Ravindra Dattaram Waikar:
Shri Gyaneshwar Patil:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) the manner in which the Government proposes to address funding constraints to effectively implement the National Urban Livelihoods Mission (NULM) programmes across the country including Mumbai, Maharashtra and Dadra and Nagar Haveli and to reach out to the large population of urban poor;

(b) whether the NULM has addressed the skill mismatch between the requirements of urban poor and industry by ensuring employability and sustainable livelihoods;

(c) if so, the details thereof, State/UT-wise including Dadra and Nagar Haveli and Madhya Pradesh; and

(d) the manner in which the technology is likely to be used more effectively to improve the monitoring and evaluation of programmes running under the said mission in the country and to improve the overall impact of its initiatives?

Increase in Population of PVTGs

2800. Shri Sasikanth Senthil:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) whether there has been an increase in the estimated population and number of families of Particularly Vulnerable Tribal Groups (PVTGs) in the country since the inception of the Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN) scheme and if so, the latest estimated population and number of families of PVTGs, State-wise;

(b) whether the increase in the population and families of PVTGs has resulted in a corresponding increase in the budget allocation for the PM-JANMAN scheme since November 2024 and if so, the details of the latest budget allocation for each scheme under PM-JANMAN;

(c) whether the increase in the estimated population and families of PVTGs has led to a revision of the target for the number of pucca houses under PM-JANMAN and if so, the details thereof; and

(d) the revised targets for the number of pucca houses to be constructed under PM-JANMAN, State-wise?

Technological Interventions for Groundwater Contamination under JJM

2801. Shri Shashank Mani:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether the Jal Jeevan Mission (JJM) has encountered challenges related to groundwater contamination in ensuring supply of safe drinking water;

(b) if so, the details thereof and the steps taken/being taken by the Government to address these challenges;

(c) whether the Government is leveraging technology such as Internet of Things (IoT) and Geographic Information Systems (GIS) mapping to improve water resource management and monitoring under the JJM; and

(d) if so, the details thereof?

PMEGP to Support Entrepreneurs

2802. Shri Muhammed Hamdullah Sayeed:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म , लघु और मध्यम उद्यम मंत्री

be pleased to state:

(a) whether the Government is actively implementing the Prime Ministers Employment Generation Programme (PMEGP) to support entrepreneurs and small scale industries in both urban and rural areas; and

(b) if so, the details thereof?

Process of Identifying Beneficiaries under PMAY-U

2803. Shri Mani A:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) the process for identifying beneficiaries along with the manner in which the Government ensure that eligible individuals would receive benefits under Pradhan Mantri Awas Yojana – Urban (PMAY-U);

(b) the details of the specific measures taken/being taken to ensure that Economically Weaker Sections (EWS), Scheduled Castes (SC), Scheduled Tribes (ST) and women-headed households would get optimum benefit from PMAY-U;

(c) the details of the houses sanctioned, constructed and handed over to the beneficiaries under PMAY-U, State/UT-wise;

(d) the key challenges faced in the implementation of PMAY-U, particularly in metropolitan cities; and

(e) the plans to simplify administrative processes to speed up the construction and allocation of houses under PMAY-U and if so, the details thereof?

Green Hydrogen Hub

2804. Shri Gaddigoudar Parvatagouda Chandanagouda:

Will the Minister of POWER

विद्युत मंत्री

be pleased to state:

- (a) whether the National Thermal Power Corporation Limited (NTPC) has recently set up country's largest Green Hydrogen Production Facility –'Green Hydrogen Hub' in the country;
- (b) if so, the details along with its features thereof;
- (c) whether the Government has any plan to set up more such facility hubs in various States in the country particularly in Karnataka; and
- (d) if so, the details thereof and the time by which those are likely to be set up?

Implementation of CRIF

2805. Shri Arvind Ganpat Sawant:
Shri Shrirang Appa Chandu Barne:
Shri Dharmendra Yadav:
Smt. Bharti Pardhi:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Union Government has allocated funds for State Governments/Union Territories (UTs) for development and maintenance of State Roads under the Central Road & Infrastructure Fund (CRIF) Scheme;
- (b) if so, the criteria adopted for allocation of funds for development of State Roads under the CRIF Act, 2000;
- (c) the details of the funds allocated during the last three years and current year so far, State & UT-wise, particularly Maharashtra and Uttar Pradesh;
- (d) whether the Union Government is responsible for sanction of projects and monitoring of specific projects and expenditure incurred thereon particularly where road work of economic importance and interstate connectivity is sanctioned; and
- (e) if so, the details of such projects undertaken by the Union Government in Maharashtra and Uttar Pradesh?

Privatisation of Airports

2806. Shri K Radhakrishnan:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

- (a) the number of airports privatised since 2014;
- (b) the details of companies that currently run the airports, airport-wise;
- (c) the names of airports that the Government proposes to privatise in the next five years; and
- (d) the justification of the Government for privatisation of these assets?

Setting up of Thermal Power Plant in Khajuraho

2807. Shri Vishnu Datt Sharma:

Will the Minister of POWER

विद्युत मंत्री

be pleased to state:

(a) whether the Government has any proposal or plan to set up thermal power plant in Khajuraho in Chhattarpur district of Madhya Pradesh considering the requirement of energy in the Bundelkhand region;

(b) if so, the details regarding the status of the project along with the timelines of execution of the said project; and

(c) if not, the reasons therefor?

Micro and Small Enterprises-Cluster Development Programme

2808. Shri C N Annadurai:
Shri Vishnu Dayal Ram:
Shri Selvam G:
Shri Sudheer Gupta:
Shri Navaskani K:
Shri Dhairyasheel Sambhajirao Mane:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म , लघु और मध्यम उद्यम मंत्री
be pleased to state:

(a) details of clusters supported and approved under the Micro and Small Enterprises-Cluster Development Programme (MSE-CDP) during last three years, State/UT-wise;

(b) the total budget allocation and fund disbursed for the programme along with the criteria for providing financial assistance to clusters under the MSE-CDP;

(c) whether all eligible clusters have received the approved funds in a timely manner and if so, number of clusters that faced delays in fund disbursement and reasons for such delay and corrective measures taken thereon;

(d) whether Government has identified new clusters for development under the MSE-CDP in the current financial year;

(e) if so, the current status and the details of these clusters including their location and focus industries along with the timeline for their development and the number of completed clusters, State-wise;

(f) whether the Government provides financial or technical assistance to existing clusters for modernization & capacity building under MSE-CDP;

(g) if so, amount disbursed for these purposes during the last three years;

(h) the estimated number of employment opportunities generated through clusters supported under MSE-CDP; and

(i) the specific measures being taken to expedite the development of pending clusters?

Credit Guarantee Fund Trust for Micro and Small Enterprises

2809. Shri Kesineni Sivanath:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म , लघु और मध्यम उद्यम मंत्री
be pleased to state:

(a) the funds allocated, disbursed and utilized under the Credit Guarantee Fund Trust for Micro and Small Enterprises (CGTMSE) during the last five years, State-wise;

(b) the total number of claims raised and settled under the CGTMSE during the last five years, State-wise and district-wise in Andhra Pradesh;

(c) the total number of beneficiaries under the scheme during the last five years, State-wise and district-wise in Andhra Pradesh; and

(d) the details of the measures taken by the Government to enhance the availability of credits to the MSME sector and ensure the reach/coverage of the scheme?

Water Treatment and Desalination Plants

2810. Shri Magunta Sreenivasulu Reddy:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) the details of the total number of water treatment and desalination plants set up in the country during the last five years and the current year, State-wise;

(b) the details of the total number of beneficiaries of the said plants;

(c) the details of the total funds allocated and utilised for the construction and maintenance of the said plants; and

(d) whether the Government has undertaken any scheme/programme to provide skill development training for the purposes of setting up of water treatment and desalination plants and if so, the details thereof?

Completion of National Highway No. 16

2811. Shri Avimanyu Sethi:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the six-laning of National Highway-16 has been completed and if so, the total amount spent on this project till date;

(b) whether any portion of National Highway-16 in the State of Odisha remains incomplete and if so, the specific reasons for the delay;

(c) whether the condition of the Bhadrak and Balasore portions, specifically from Akhuapada to Bahanaga is currently in a poor state due to lack of timely action and completion, if so, the details thereof; and

(d) whether the construction work on the Vehicular Under Pass (VUP), Light Vehicular Under Pass (LVUP) and underpass in the Akhuapada to Bahanaga section will be completed by 2025, if so, the details thereof?

Technology Centres

†2812. Smt. Bharti Pardhi:

Shri Dharmendra Yadav:

Shri Shirang Appa Chandu Barne:

Shri Arvind Ganpat Sawant:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म , लघु और मध्यम उद्यम मंत्री

be pleased to state:

(a) whether the Government has set up new Technology Centres/Extension Centres to augment the network of existing Technology Centres under the World Bank assisted Technology Centre System Programme (TCSP);

(b) if so, the details thereof along with the expenditure incurred thereon;

(c) the number of new technology Centres set up so far particularly in Uttar Pradesh, Madhya Pradesh and Maharashtra;

(d) the details of services provided by the said TCs/ECs to MSMEs and skill seekers; and

(e) the extent to which the new said TCs/ECs are helpful in skilling MSMEs, providing consultancy and boosting employment generation?

Gas Pipeline in Jharkhand

†2813. Shri Manish Jaiswal:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) the progress with regard to the gas pipeline in Jharkhand;

(b) whether the area of Jharkhand is linked with the existing gas pipeline; and

(c) if so, the details thereof along with the progress made in the Hazaribagh and Ramgarh gas pipelines?

Features of Smart Cities Mission

†2814. Shri Ravindra Dattaram Waikar:

Shri Gyaneshwar Patil:

Smt. Delkar Kalaben Mohanbhai:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) the features of Smart Cities Mission (SCM) being run by the Government across the country;

(b) the details of the funds allocated and utilised under the said mission during the last three years and the current year, year and district-wise in Maharashtra, Dadra and Nagar Haveli and Madhya Pradesh including Mumbai and Khandwa respectively;

(c) the details of the projects completed and in final stage of completion in Maharashtra, Dadra and Nagar Haveli and Madhya Pradesh including Mumbai and Khandwa respectively under the said mission;

(d) the details of the major achievements made so far under the said mission, State and year-wise; and

(e) whether the SCM has been a symbol of urban transformation by improving the quality of life across the country and if so, the details thereof?

Promoting Electric Vehicles

2815. Shri Baijayant Panda:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the measures being taken by the Government to promote the adoption of Electric Vehicles (EVs) across the country including any incentives provided to vehicle owners;

(b) the steps undertaken to improve charging infrastructure on national highways and major roads and the total number of public charging stations installed so far; and

(c) whether the Government has set any targets for the establishment of charging stations along highways and major roads and if so, the details thereof?

Export Generation by MSMEs

2816. Shri Vishnu Dayal Ram:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म , लघु और मध्यम उद्यम मंत्री

be pleased to state:

(a) the total value of exports generated by MSMEs during the last three years;

(b) the steps taken to enhance MSMEs' access to global markets through the Export Promotion Scheme;

(c) the funds allocated and utilized for MSME export promotion during the last three years; and

(d) the challenges being faced by MSMEs in scaling to global markets and the measures being taken to address these?

Promotion of Local Entrepreneurship in Tribals

2817. Shri Yogender Chandolia:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) whether there is any scheme or setup to promote local entrepreneurship in tribal majority population areas and if so, the details thereof; and

(b) the number of beneficiaries under such scheme, State/UT-wise?

Modern Automated Vehicle Inspection Centre

2818. Shri Rahul Kaswan:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government has established at least one modern automated vehicle inspection center in every State and Union Territory as recommended by the World Bank for the immediate to short-term period during 2020 to 2022;

(b) if so, the data on their locations and the impact they have had on vehicle safety and compliance of regulations;

(c) the specific measures that are being implemented to ensure that these inspection centers operate effectively and are accessible to all vehicle owners;

(d) the actions that have been taken to implement weigh-in-motion systems at heavy vehicle stations for enforcing vehicle load limits, as recommended by the World Bank; and

(e) the data regarding the status of these initiatives at the State level during the immediate to short-term period?

Promoting use of CNG, LNG and Ethanol

†2819. Shri Narayan Tatu Rane:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the steps taken by the Government to promote the use of CNG, LNG and ethanol in road construction vehicles and machinery;

(b) whether the Government has put emphasis on development of affordable pollution free and indigenous methods and alternative fuels to replace imported fuels;

(c) whether the Government has prepared any plan to set up townships, smart cities, logistic park and industrial cluster on both sides of the roads, if so, the details thereof, State-wise; and

(d) the details of roads which have been identified for the said purpose?

Displacements due to Inter-linking of Rivers

2820. Shri P V Midhun Reddy:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) the progress made by the Government in furtherance of inter-linking of rivers;

(b) whether the Government has conducted any survey to estimate the level of displacements that may occur during the course of implementation of such a project and if so, the details thereof;

(c) whether the Government has come up with a comprehensive plan to rehabilitate such persons being displaced; and

(d) if so, the details thereof?

Civil Aviation Projects in Andhra Pradesh

2821. Shri Putta Mahesh Kumar:

Shri Prabhakar Reddy Vemireddy:

Shri Magunta Sreenivasulu Reddy:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) whether the Government has undertaken any survey regarding the status of airports across the country during the last five years and the current year;

(b) if so, the details of the list of operational airports at present across the country which were set up during the said period, especially in Andhra Pradesh;

(c) the list of airports proposed to be built, under construction/upgradation along with the

timeline proposed for their completion across the country during the said period, especially in Andhra Pradesh;

(d) whether the Government has undertaken any survey of areas having high potential for airport infrastructure and if so, the details thereof, State-wise including Andhra Pradesh;

(e) the amount of the funds allocated and utilised for the purpose of the said aviation projects; and

(f) whether the Government has set any target to setup airports across the country by 2047 and if so, the details thereof?

Beneficiaries under UDAN

2822. Shri Anurag Sharma:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) the number of beneficiaries and the employment opportunities generated in the aviation sector through initiatives such as the Ude Desh ka Aam Nagrik (UDAN) scheme and regional airport development programmes, State/UT-wise; and

(b) the specific targets set and achievements made so far in Uttar Pradesh in expanding regional connectivity and employment generation in the aviation sector?

Highway Projects in Karnataka

2823. Shri Vishweshwar Hegde Kageri:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the total number of highway projects sanctioned for Karnataka including their total length;

(b) the impact which these projects will leave on the connectivity of western ghats region in driving economic growth; and

(c) the progress of ongoing highway projects in the State and its role in shaping the lives of citizens?

Dependency on Crude Oil Import

2824. Shri Vijayakumar *Alias* Vijay Vasanth:
Shri Manickam Tagore B:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether the Government has taken any measures to reduce the India's dependency on 85 percent import of crude oil and if so, the details thereof;

(b) the estimated impact of the 15 percent rise in oil and gas imports on India's trade deficit along with the mechanism adopted by the Government to mitigate the inflationary pressures due to rise in oil prices;

(c) the Government's strategy to diversify India's energy mix;

- (d) the scheme of the Government to promote renewable energy sources;
- (e) the reasons by which the domestic crude oil production declined by three percent;
- (f) the steps taken/being taken by the Government to boost the domestic oil production and domestic natural gas production;
- (g) whether the Government has any plan to address the decline in petroleum product exports; and
- (h) if so, the details thereof along with the plan to increase refining capacity to reduce the dependence on imports?

Re-alignment of National Highway- 66 in Kerala

2825. Shri Rajmohan Unnithan:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether re-alignment of the National Highway- 66 in Kerala particularly at Kasaragod district is in progress, if so, the details thereof;
- (b) the time by which the work of six-lane widening of National Highway (NH)-66 would be completed and opened for general public;
- (c) the details of new provisions for Under-Pass, Light Vehicular Underpass (LVUP), Small Vehicular Underpass (SVUP), Over-Bridges and any other provisions in each area of the said work in Thalappady to Kannur reach; and
- (d) the main obstacles in progress of work thereof?

Financial Inclusion for MSMEs

2826. Dr. Kalanidhi Veeraswamy:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म , लघु और मध्यम उद्यम मंत्री

be pleased to state:

- (a) whether the Government has taken measures to improve financial inclusion for MSMEs in rural areas of Southern States;
- (b) if so, the details of credit support provided through schemes such as MUDRA and Prime Minister Employment Generation Programme (PMEGP) in these regions;
- (c) the number of MSMEs in rural areas of Tamil Nadu, Kerala, Andhra Pradesh, Karnataka, and Telangana that have benefited from these schemes;
- (d) whether the Government is encouraging banks to simplify loan procedures for rural MSMEs; and
- (e) if so, the details thereof?

PM Gati Shakti National Master Plan

2827. Shri Malaiyarasan D:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has launched a district version of the PM Gati Shakti National Master Plan for the 27 aspirational districts in the country;
- (b) the objectives of this district-level version of the plan and the key areas it focuses on;
- (c) the steps being taken to ensure the effective implementation of the plan in these districts; and
- (d) the expected impact of the scheme on infrastructure development and economic growth in these districts?

Energy Security Fund

2828. Shri Devusinh Chauhan:
Shri Dushyant Singh:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री
be pleased to state:

- (a) whether the Government has a plan to set up an Energy Security Fund to achieve self-sufficiency in the energy sector and if so, the details thereof along with the key objectives and timelines for this initiative and if not, the reasons therefor;
- (b) whether any specific measures is being undertaken by the Government to meet the growing energy demands in the country, particularly in light of increasing population and industrial growth, if so, the details thereof; and
- (c) the targeted increase in the share of natural gas in India's energy mix by 2030 along with the plan to achieve this target?

New International Airports in Uttar Pradesh

2829. Shri Tanuj Punia:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री
be pleased to state:

- (a) the total number of new international airports set up in the country during the last five years;
- (b) the details of the States having maximum number of airports; and
- (c) the details of new international airports to be set up in Uttar Pradesh?

Bharatmala Phase-I

2830. Shri Anto Antony:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री
be pleased to state:

- (a) the percentage of the National Highways approved under Phase-I of Bharatmala project that has been completed so far;
- (b) the time likely to be taken in completing the remaining distance;
- (c) the funds allocated under Phase-I of Bharatmala Project and the amount utilised and that remained unutilised thereof so far; and

(d) the additional cost that is needed for the completion of the project?

Special Provisions under PM Vishwakarma Yojana

†2831. Shri Lumba Ram:
Shri Dilip Saikia:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म , लघु और मध्यम उद्यम मंत्री

be pleased to state:

(a) whether there is any provision under PM Vishwakarma Yojana to provide any special assistance to the North-Eastern States and Rajasthan including Jalore and Sirohi districts; and

(b) if so, the details thereof?

Road Accident

2832. Com. Selvaraj V:
Shri Subbarayan K:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether it is a fact that the number of fatalities by road accidents is highest in the country compared to other countries;

(b) if so, the details of the road accidents reported and the number of people killed/injured in the year 2021 and year-wise thereafter, till date; and

(c) the reasons for the ever increasing number of road accidents in the country?

Manufacturing of Electric/ Hybrid Tractors

2833. Shri Anup Sanjay Dhotre:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government is planning for manufacturing of electric or hybrid tractor; and

(b) if so, the details thereof?

Community-based approach for Resolving Water Crisis

2834. Shri Dileshwar Kamait:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether the Government has a plan to promote community-based approaches for resolving water crisis to liberate the women fetching water from distant source;

(b) if so, the details thereof along with the initiatives taken/proposed to be taken by the Government keeping in view the fact that the country holds only four per cent of the water resources which makes it one of the most water-deficient regions in the world; and

(c) if not, the reasons therefor?

PNG connection by BPCL

2835. Dr. Alok Kumar Suman:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether it is a fact that Bharat Petroleum Corporation Limited (BPCL) the authorized City Gas Distribution (CGD) entity for districts of Gopalganj, Siwan, West Champaran, East Champaran of Bihar and Deoria of Uttar Pradesh is not working properly to provide Piped Natural Gas Connection to consumers, if so, the details thereof and if not, the reasons therefor;

(b) whether it is fact that the BPCL has laid CGD networks in the Geographical Area (GA) commissioned Compressed Natural Gas (CNG) Stations and completed the tendering process for providing gas connections to the consumers and if so, the details thereof;

(c) whether BPCL has started providing connection to the consumers in the above said districts, if so, the details thereof and if not, the reasons therefor; and

(d) whether it is fact that due to delay in providing PNG connection in the said districts, lakhs of the consumers are bound to use wood for cooking purpose which is causing pollution in the area and if so, the reaction of the Government thereto?

LED Bulbs under UJALA

2836. Dr. K Sudhakar:

Will the Minister of POWER

विद्युत मंत्री

be pleased to state:

(a) the details of the number of LED bulbs distributed by the Government under the UJALA scheme across the country, State-wise;

(b) the data regarding distribution of LED bulbs in Chikkaballapur Parliamentary Constituency under the scheme;

(c) whether 100% electrification of all households have been done in Karnataka and if so, the details thereof, district-wise;

(d) the details of the steps taken/being taken by the Government to ensure that power supply remains accessible to the farmers regularly across the State of Karnataka; and

(e) the details of comparison of power tariffs given to farmers across the country?

Coverage of PM-SVANidhi Scheme

2837. Shri Tejasvi Surya:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) the details of the coverage of PM-SVANidhi scheme across the country, State-wise;

(b) the details of the financial outlay and utilisation for providing the benefits to street vendors under the said scheme since its launch;

(c) the total number and percentage of street vendors who have repaid their loans and taken higher loan amounts to make progress, State-wise; and

(d) the number of women-led credit availed under the said scheme, State-wise along with the total financial assistance provided to them?

Implementation of ODOP Scheme in Andhra Pradesh

2838. Shri G Lakshminarayana:
Shri Sribharat Mathukumilli:

Will the Minister of FOOD PROCESSING INDUSTRIES

खाद्य प्रसंस्करण उद्योग मंत्री
be pleased to state:

(a) the products identified under the One District One Product (ODOP) scheme in Andhra Pradesh, district-wise;

(b) the details of Common Facility Centres (CFCs) established under ODOP in Andhra Pradesh including total project costs, financial assistance provided and the current operational status, district-wise;

(c) the details of the number of artisans, MSMEs, small businesses in Andhra Pradesh that have received financial support under the ODOP Marketing Development Assistance Scheme, particularly for participation in national and international fairs or exhibitions, district-wise;

(d) the details of number of artisans and MSMEs that have benefited under the ODOP Finance Assistance Scheme (Margin Money Scheme) along with the total amount of margin money disbursed and percentage of project costs covered, district-wise; and

(e) the details of artisans in Andhra Pradesh who have received skill development training under the ODOP Skill Development Scheme, including the type of training conducted and the provision of advanced toolkits to artisans, district-wise?

Housing Units for Urban Poor

†2839. Shri Dhaval Laxmanbhai Patel:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री
be pleased to state:

(a) whether it is a fact that the Government has constructed a number of housing units for urban poor during the last three years and the current year;

(b) if so, the details of norms and conditions taken into consideration during the construction and before offering these units to the eligible beneficiaries;

(c) the number of persons benefited and the number of houses constructed in this regard during the last five years and the current year; and

(d) whether the beneficiaries are likely to sell or transfer their allotted houses to earn profit and if so, the details thereof?

Status of Calicut Light Metro Project

2840. Shri M K Raghavan:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) whether the Union Government has received any revised proposal in consonance with the provision of Metro Rail Policy 2017 from the State Government of Kerala for Calicut Metro Rail/Light Metro project; and

(b) if so, the details thereof along with the status of the said project?

Electricity Act 2003

2841. Shri Konda Vishweshwar Reddy:

Will the Minister of POWER

विद्युत मंत्री

be pleased to state:

(a) whether the "Works of Licensees Rules", issued in 2006 under the Electricity Act, 2003, are applicable to transmission companies empowered under Section 164 of the Act and operating under the provisions of the Telegraph Act, 1885;

(b) if so, the details thereof; and

(c) whether any transmission company has adopted these rules since the Act was passed in 2003 and if so, the details thereof?

Beneficiary Hawkers under PM-SVANidhi

†2842. Shri Satpal Brahamchari:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) the details of the hawkers benefited under the Pradhan Mantri SVANidhi scheme in Sonipat Lok Sabha Constituency of Haryana;

(b) the total amount of loans disbursed under the said scheme since its inception;

(c) the details of rate of repayment and default rate of loans provided under the said scheme and if so, the details thereof;

(d) the impact on the socio-economic condition of the hawkers under the scheme; and

(e) whether any study or survey has been conducted to assess its impacts and if so, the details thereof?

Financial Assistance for Different Schemes

2843. Shri Raja A:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) the details of Central Assistance provided for housing and basic civic amenities to the urban poor including slum dwellers in urban areas under various schemes like AMRUT, PMAY-U during the last five years and the current year, State/UT and year-wise including Tamil Nadu; and

(b) the details of the funds allocated and utilised under Swachh Bharat Mission (SBM) for construction of community/public toilets and individual household toilets in the country during the

last three years and the current year, State/UT-wise including Tamil Nadu?

Expressway in Bharatmala Project

†2844. Shri Santosh Pandey:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the current status of expressway between Raipur in Chhattisgarh and Hyderabad proposed under Bharatmala Project;

(b) the reason behind cancellation of the selected land for acquisition for the construction of the expressway;

(c) the amount spent by the Government under the said project till date; and

(d) the probability of resuming of this project?

Impact of UDAN Scheme on Air Travel Affordability

2845. Shri P P Chaudhary:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) the total subsidy disbursed under UDAN scheme since its inception, particularly under UDAN 5.0, State and route-wise along with the details of funding pattern between the Centre and the States;

(b) whether the Government has conducted any analysis on the impact of UDAN scheme on air travel affordability and if so, the route-wise comparison of fares before and after implementation thereof;

(c) the number of underserved and unserved airports operationalized under each phase of UDAN scheme, State-wise along with their current operational status and passenger traffic; and

(d) whether the Government has conducted any assessment of operational viability for routes that have ceased operations under UDAN scheme and if so, the details thereof along with the steps taken to revive them?

Food Processing and Preservation Industries

2846. Dr. Kirsan Namdeo:

Shri Haribhai Patel:

Will the Minister of FOOD PROCESSING INDUSTRIES

खाद्य प्रसंस्करण उद्योग मंत्री

be pleased to state:

(a) the details of the steps taken/being taken by the Government to encourage investments in both on-farm and off-farm preservation and processing infrastructure during the last five years and the current year;

(b) the details of the specific initiatives or assistance programmes aimed at enhancing the capabilities of farmers to mitigate post-harvest losses;

(c) the details of the funds allocated and utilised for advancement of the food processing

sector during the financial years from 2018-19 to 2024-25, State/UT-wise and scheme-wise; and

(d) the details of the credit-linked financial aid offered to entrepreneurs for establishing food processing or preservation industries during the said period, encompassing the number of recipients and the overall disbursed amount?

Beneficiaries under PM-SVANidhi

†2847. Shri Kaushalendra Kumar:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) the number of beneficiaries received aids and the amount of funds disbursed by the Union Government under Prime Minister Street Vendor's AtmaNirbhar Nidhi (PM SVANidhi) scheme in Bihar till date;

(b) the number of beneficiaries registered under the said scheme, State-wise including Bihar; and

(c) the main features of the said scheme?

Increase in Airfare at Ahmedabad Airport

2848. Shri Manickam Tagore B:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) the manner in which the increased airfare at Ahmedabad Airport, for flights during events like the ICC Cricket World Cup, align with the responsibility of the Government to ensure affordability for the common man;

(b) the manner in which the said hike in airfare would impact the affordability of air travel for the common man, especially those who rely on regular flights rather than charter services at the said airport; and

(c) the manner in which the Government proposes to ensure that such hikes do not disproportionately affect ordinary passengers including those who travel for business or leisure?

Uniform Protection Protocol

2849. Dr. M P Abdussamad Samadani:

Will the Minister of POWER

विद्युत मंत्री

be pleased to state:

(a) the details of the Uniform Protection Protocol (UPP) prepared by the National Power Committee (NPC) including its key objectives and timelines for implementation;

(b) the specific measures outlined in the UPP to ensure grid stability and security in light of the target to integrate 450 GW renewable energy into the National Grid by 2030 and 2100 GW by 2047; and

(c) the current status and timeline for the transition to Five-Minute Interface Energy Meters and the deployment of the Advanced Metering Infrastructure (AMR) system across the country?

Road Projects in Madhya Pradesh and Maharashtra

2850. Shri Sudheer Gupta:
Shri Dhairyasheel Sambhajirao Mane:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details of the ongoing road construction projects in Madhya Pradesh and Maharashtra, region-wise;
- (b) the current allocation and disbursement of funds for road infrastructure development in the State, region-wise;
- (c) the details of mechanism to ensure the equitable distribution of road construction across different regions of Madhya Pradesh and Maharashtra;
- (d) the details of the key road connectivity goals and priorities outlined for Madhya Pradesh and Maharashtra; and
- (e) the steps taken by the Government to address challenges such as land acquisition, environmental concerns and community engagement in road projects in Madhya Pradesh and Maharashtra?

Additional Demand of Power

2851. Shri V K Sreekandan:

Will the Minister of POWER

विद्युत मंत्री

be pleased to state:

- (a) whether it is a fact that the peak power demand in the country would grow at a higher rate of 15GW per annum during the next six years compared with 11GW per annum during the last one decade;
- (b) if so, the details thereof;
- (c) whether it is true that about 85 GW of additional power demand would be added during the solar hours and more than 90 GW would be added to the peak demand by 2030 during the non solar hours; and
- (d) if so, the details thereof?

CRIF in Himachal Pradesh

†2852. Dr. Rajeev Bharadwaj:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the number of projects sanctioned in Himachal Pradesh under the Central Road and Infrastructure Fund (CRIF);
- (b) the number of projects that have been completed so far under the CRIF; and
- (c) the expenditure incurred by the Government on the completed works?

Construction of Rasgovindapur - Amarda Road Airport

2853. Shri Pratap Chandra Sarangi:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) the present status of the Rasgovindapur - Amarda road Airport along with the reasons for delay in its completion;

(b) the amount of funds sanctioned for the construction of the said airport; and

(c) the time by which the said construction work is likely to be started along with the time by which it would be completed and made fully operational?

Waste Management Issue in Bangalore Central

2854. Shri P C Mohan:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether any special funding has been allocated under the Jal Shakti Abhiyan to address the pressing waste management issues in Bangalore Central, specifically regarding the frothing lakes; and

(b) if so, the details thereof?

Growth and Innovation in MSME

2855. Smt. Kamaljeet Sehrawat:

Shri Jugal Kishore:

Shri Kanwar Singh Tanwar:

Shri Vijay Kumar Dubey:

Shri Bharatsinhji Shankarji Dabhi:

Smt. Shobhanaben Mahendrasinh Baraiya:

Shri Manoj Tiwari:

Shri Bhartruhari Mahtab:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म , लघु और मध्यम उद्यम मंत्री

be pleased to state:

(a) the role of programmes like Atal Innovation Mission and Startup India in creating a robust ecosystem for small businesses and startups in the country particularly in metropolitan regions like Delhi;

(b) the total contribution of Micro, Small, and Medium Enterprises (MSMEs) to the GDP of the country and the employment opportunities generated therefrom during the last five years and the current year;

(c) the steps taken by the Government to ensure active participation of people in MSMEs, entrepreneurship and small business ventures particularly the youth in the country especially in Delhi; and

(d) whether any special initiatives are planned to enhance the accessibility of resources and funding for Delhi's youth aspiring to establish startups or small businesses and if so, the details

thereof?

Aviation Training Institutes

2856. Mr Pathan Yusuf:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) the details of the Government and Private aviation training centres across the country along with their average cost, State and training centre-wise;

(b) whether the Government has taken any steps to expand aviation training in the country and if so, the details thereof;

(c) the details of the criteria laid down by the Government for setting up of new aviation training institutes along with the details of the infrastructure required in this regard; and

(d) the number of pilots trained during the last three years in the country?

Ropeway Construction

2857. Dr. Ricky Andrew J Syngkon:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government is considering the construction of ropeways in regions where road construction is difficult and prohibitively expensive due to challenging terrain such as deep gorges and mountainous areas especially in North-Eastern Region (NER);

(b) if so, the steps being taken to facilitate ropeway projects for the transportation of people and agricultural, horticultural and forest products in such areas;

(c) whether any consultations or collaborations have been initiated with State Governments or private entities for implementing these projects, if so, the details thereof;

(d) whether the Government would include such projects in its rural infrastructure development plans especially in Meghalaya considering the benefits of ropeways for farmers engaged in horticulture and agro-forest activities, if so, the details thereof; and

(e) whether there are any specific schemes or financial incentives under consideration to promote the development of ropeways in remote and hilly areas and if so, the details thereof?

Establishment of New Eklavya Model Residential Schools

2858. Shri Raju Bista:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) the details of progress made in establishing new Eklavya Model Residential Schools (EMRS) during the last three years;

(b) the details and number of EMRS sanctioned, constructed and operational during the said period, particularly in Kalimpong, Darjeeling and North Dinajpur districts;

(c) the details of budget allocation for EMRS development for the current fiscal year; and

(d) the details of the academic achievements and enrollment statistics of students in EMRS?

Ethanol Blending in Diesel

2859. Shri Selvaganapathi T.M.:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether the Government is considering blending 5% of ethanol in diesel and if so, the details thereof;

(b) whether the country is closer to achieve the target of 20% blending in petrol in the next two years and if so, the details thereof;

(c) whether the trial of ethanol-blended diesel has so far been done on BS-VI vehicles and if so, the details thereof;

(d) whether it is true that the blending of ethanol with diesel was at an experimental stage and initial tests showed the formation of deposits in fuel tanks and other implications; and

(e) if so, the details thereof?

ASPIRE in Telangana

2860. Dr. Kadiyam Kavya:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म , लघु और मध्यम उद्यम मंत्री

be pleased to state:

(a) the details of the Technology Business Incubators and Livelihood Business Incubators set up and operational under the 'A Scheme for Promotion and Innovation, Rural Industries and Entrepreneurship (ASPIRE)' in Telangana; and

(b) the details of start-ups incubated in Telangana?

Incubation of New Cities

2861. Ms Sayani Ghosh:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) whether it is a fact that the selection of eight cities by granting a performance-based challenge fund of rupees 8,000 crores for their expansion, as recommended by the 15th Finance Commission, is yet to be finalized and if so, the reasons therefor;

(b) whether the fund amounting to rupees 8,000 crore would be granted to cities under any specific scheme and if so, the detailed modalities of the scheme;

(c) the names of the cities proposed by the States for incubation in the said cities till date; and

(d) whether the Government has set any timeline for the grant of the fund of rupees 8,000 crore to the cities, considering the fact that it would lapse on 31 March 2026 and if so, the details thereof?

Damage to National Highways due to Natural Calamities

2862. Shri Asaduddin Owaisi:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether any National Highways suffered damage and closure due to natural disasters like landslides, flooding etc. and if so, the details of damage to National Highways for the past five years, year-wise;

(b) the total expenditure undertaken for the reconstruction of highways damaged due to natural disasters during the last five years, year-wise; and

(c) whether any studies have been undertaken to do a threat analysis of highways to increased climate risk, if so, the details thereof?

Groundwater Depletion and Water Conservation Initiatives

2863. Shri K Sudhakaran:

Shri Harish Chandra Meena:

Shri Murari Lal Meena:

Dr. Dharamvira Gandhi:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) the current status of groundwater levels across various regions in the country, particularly in Rajasthan including Tonk-Sawai Madhopur districts highlighting areas experiencing significant depletion;

(b) the specific measures implemented/being implemented by the Government during 2024 to address the issue of groundwater depletion including the outcomes of initiatives like the Jal Shakti Abhiyan and the 'Catch the Rain' campaign;

(c) the key challenges faced in implementing these water conservation initiatives, particularly in the regions with severe water scarcity in the country including Rajasthan;

(d) the steps taken/being taken to promote community participation and to spread awareness in groundwater conservation efforts; and

(e) the details of collaborations established with the State Governments, non-governmental organisations/international bodies and other stake holders to enhance the effectiveness of water conservation strategies?

Impact of Great Nicobar Island Project

2864. Shri Raja Ram Singh:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) whether the infrastructure upgrade proposed under the Great Nicobar Island Project raises serious concerns on the impact upon Shompen and Nicobarese tribes which clearly stands in violation of the Forest Rights Act (FRA), 2006 and if so, the details thereof;

(b) the measures taken by the Government to protect the FRA Laws in context of the Great Nicobar Island Project; and

(c) the measures taken by the Government to preserve the rights of the Shompen tribe in managing the tribal reserve?

Impact on Landless Urban Poor under PMAY-U

2865. Smt. Pratima Mondal:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) the steps taken/being taken by the Government for improvement under Pradhan Mantri Awas Yojana-Urban (PMAY-U) with a view to focus on landless urban poor having most vulnerable situation instead of the beneficiaries with existing land or access to capital; and

(b) the measures taken/being taken by the Government to address the regional imbalance in completion rates, especially in States like Bihar, the North-Eastern Region and Jammu and Kashmir, where the progress is below 50 per cent?

Urban Infrastructure Projects in Maharashtra

2866. Dr. Bachhav Shobha Dinesh:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) the details of the Centrally Sponsored Schemes and the Central Sector Schemes for urban infrastructure projects being implemented by the Government in Maharashtra during the last five years and the current year, scheme/district-wise;

(b) the details of the funds allocated, sanctioned, released and utilized for the said schemes during the said period, scheme/district-wise in Maharashtra;

(c) the details of physical targets set and achieved while implementing the said schemes during the said period, year/scheme/district-wise in Maharashtra;

(d) whether there is time and cost overrun of any of the said schemes and if so, the reasons therefor; and

(e) the steps taken/being taken by the Government for expediting the under-going projects?

Black Spots on NHs

†2867. Shri Sanatan Pandey:

Shri Chandra Prakash Choudhary:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the number of accidents prone areas (black spots) on National Highways (NHs) identified by the Government/National Highways Authority of India (NHAI) across the country as on date, State-wise;

(b) whether majority of the accidents take place within the said black spot areas on the

National Highways;

(c) if so, the details thereof;

(d) whether the Government has taken any measures to rectify the black spots; and

(e) if so, the details thereof, State/UT-wise?

Depleting Water Level in Rajasthan

†2868. Smt. Manju Sharma:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether the Government is aware of severe drinking water crisis caused by constant depleting water level in various States of the country and if so, the details thereof;

(b) the steps taken/being taken by the Government to overcome this situation;

(c) the details of the projects being implemented by the Government in villages of the remote districts of Rajasthan;

(d) the details of the funds allocated and utilised under the drinking water projects in various districts of Rajasthan during the last five years and the current year, district-wise;

(e) whether the Government proposes to implement any special scheme to provide adequate supply of drinking water; and

(f) if so, the details thereof and if not, the reasons therefor?

Road Conditions in Chokpot Sub-division, South Garo Hills

2869. Shri Saleng A Sangma:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the status of road maintenance and development projects under the National Highways Authority of India (NHAI) in Chokpot Sub-division, South Garo Hills and outline any plans to address the deplorable road conditions and lack of amenities in the area;

(b) the funds allocated and disbursed so far by NHAI for road maintenance in South Garo Hills; and

(c) the manner in which the NHAI is collaborating with local authorities to ensure prompt completion of these road improvement projects and address any logistical or environmental challenges faced thereof?

Subsidies under PMEGP

2870. Shri Matheswaran V S:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म , लघु और मध्यम उद्यम मंत्री

be pleased to state:

(a) whether it is a fact that subsidies have not been released by the Government under Prime Ministers Employment Generation Programme (PMEGP) for a large number of claims by Banks who have given loans to the applicants in the State of Tamil Nadu; and

(b) whether it is true that as per PMEGP Guidelines the subsidy shall be released to the bank within 24 hours of raising the claim, if so, the reasons for not releasing the same?

EV Charging Stations

2871. Dr. Vinod Kumar Bind:
Shri Pratap Chandra Sarangi:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the total number of charging stations and battery swapping stations in the country;

(b) whether the Government plans to increase the number of charging stations and battery swapping stations, especially in Odisha and Uttar Pradesh, if so, the details thereof and if not, the reasons therefor;

(c) the number of EV charging stations established through PPP model, especially in Odisha and Uttar Pradesh; and

(d) whether there are any plans for converting the NH-135A and Bhubneswar-Kharagpur road (NH) in Odisha to an Electric Highway, if so, the details thereof?

Establishment of EV Charging Stations

2872. Ms. S Jothimani:

Will the Minister of POWER

विद्युत मंत्री

be pleased to state:

(a) the details of the number of Electric Vehicle (EV) Charging Stations currently operational in the country, State/UT-wise;

(b) whether the Government has any plan to establish EV charging stations at a frequent distance and if so, the details thereof;

(c) whether the Government has had any consultations with State Governments on the same; and

(d) if so, the details thereof?

Implementation of Har Ghar Nal Se Jal Scheme in Odisha

†2873. Shri Rudra Narayan Pany:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether it is a fact that the pace of work of 'Har Ghar Nal Se Jal' scheme in Odisha is very low and if so, the details thereof;

(b) the measures taken/proposed to be taken by the Government for its redressal; and

(c) the current status of the said scheme in Dhenkanal and Angul districts along with the time by which the said work is likely to be completed?

Ethanol Blending in Petrol

2874. Dr. M K Vishnu Prasad:
Shri K Gopinath:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether the Government proposes for ethanol blending in petrol in order to reduce the dependence on import of crude oil from other countries and to save India's foreign exchange for undertaking the infrastructure developmental projects;

(b) if so, the details thereof; and

(c) the details of the roadmap of the Government to sell ethanol blended petrol in the market along with the country's foreign exchange that can be saved in a particular year?

Green Corridors

†2875. Shri Utkarsh Verma Madhur:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) the details of the scheme for setting up of Green Corridors in cities for the conservation of bio-diversity and to promote socio-economic aspects thereof; and

(b) the details of the number of such Green Corridor cities, State-wise?

NHs in Telangana

2876. Shri Madhavaneni Raghunandan Rao:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the details of the National Highways (NHs) in Telangana including their length and the districts they pass through; and

(b) the details of the funds allocated to Telangana for National Highway development since 2014?

Housing and Education for PVTGs

2877. Shri Chamala Kiran Kumar Reddy:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) whether the Government has fully implemented housing and educational programmes sanctioned for Particularly Vulnerable Tribal Groups (PVTGs) including the construction of 200 housing units for the Chenchus Tribe and 50 model GP schools;

(b) if so, the details thereof and if not, the reasons for the delay;

(c) the status of utilization of the amount of Rupees 5032.5 lakhs allocated for PVTG housing projects;

(d) whether Rupees 4524.38 lakhs remain unreleased as per recent correspondence and if so, the reasons therefor; and

(e) the timeline for ensuring the release and effective utilization of these pending funds?

National Highways in Karnataka

2878. Shri Kota Srinivasa Poojary:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the details of current status of the Two-laning work of NH-73 from Ujire to Periyashanthi via Dharmasthala in Karnataka including removing of dangerous hairpin curves;

(b) the details of current status of Mangaluru-Tumakuru NH-73 between Charmadi village and hairpin curve 9 of Charmadi Ghat;

(c) the details of current status of Karkala – Mala Gate;

(d) the details of current status of Agumbe Ghat and Two– laning of Charmadi Ghat; and

(e) the time by which the above Projects would be completed?

Road Accident Casualties

2879. Shri Adhikari Deepak Dev:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the details of road accidents happened and number of casualties therefrom in the country during the last ten years, State-wise; and

(b) the number of permanently disabled people due to road accidents during the last ten years?

Housing Projects under PMAY-U in Gujarat

2880. Shri Chudasama Rajeshbhai Naranbhai:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) whether the Government has any data regarding the number of housing projects taken up under Pradhan Mantri Awas Yojana – Urban (PMAY-U) in Gujarat and if so, the details thereof, district-wise;

(b) the number of houses allotted along with the number of houses pending for allotment under the said scheme in Gujarat during the last five years; and

(c) the details of the funds spent on the said scheme during the last five years along with the target set for the total number of houses in Gujarat?

Upgradation of Sewerage System in Amritsar

2881. Shri Gurjeet Singh Aujla:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) the steps taken/being taken by the Government to prevent the mixing of sewage in drinking water supplied to the residents and visitors of Amritsar;

(b) the details of the plans to upgrade the sewerage systems to improve the drinking water quality and overall sanitation in Amritsar city; and

(c) the details of the specific initiatives taken and budgetary provisions made/being made to enhance cleanliness and water management in Amritsar being a global tourist destination?

Inter-State Power Transmission

2882. Shri Karti P Chidambaram:

Will the Minister of POWER

विद्युत मंत्री

be pleased to state:

(a) the data on power generation, power utilization and net power export/import, including details of conventional and renewable sources of energy during the last five years and the current year, State-wise;

(b) the name of net power exporters/importers States along with the annual figures for power exported/imported;

(c) the steps taken/being taken by the Government to help power deficits in meeting the demand through inter-State power trade or enhanced local generation capacity; and

(d) the efforts made/being made to improve inter-State power transmission and regional grid integration along with ensuring better distribution and reduced power shortages?

Programmes to Control Flood in Chhattisgarh

†2883. Shri Brijmohan Agrawal:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether it is a fact that there are lapses in the implementation of the programme related to flood control and water management by the State Government of Chhattisgarh during the last five years;

(b) if so, the details thereof along with the types of such lapses;

(c) the funds allocated and utilised for Chhattisgarh during the said period;

(d) the incidents reported related to the misuse of allocated funds under the said programmes resulting in non-achieving the expected targets;

(e) whether the Government proposes to send a central investigating team to Chhattisgarh to investigate such irregularities; and

(f) if so, the details thereof along with the ambit of the investigation and its possible consequences?

Strengthening the Urban Transport Infrastructure

2884. Prof. Sougata Ray:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) the details of the steps taken/to be taken by the Government to strengthen the Urban Transport Infrastructure in the country, State/UT-wise;

(b) whether the Government has sanctioned electric buses (E-buses) for various cities and if so, the details thereof;

(c) whether the Government has noticed that a large number of buses provided under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) are still lying unused by various State Transport Corporations and if so, the details thereof along with the reasons therefor; and

(d) whether the Union Government has any mechanism to monitor the use of these vehicles given to the States and if so, the details thereof?

Self-Help Groups in FPI

2885. Smt. Poonamben Hematbhai Maadam:

Will the Minister of FOOD PROCESSING INDUSTRIES

खाद्य प्रसंस्करण उद्योग मंत्री

be pleased to state:

(a) whether the Government is encouraging Self-Help Groups (SHGs) in villages and urban areas to engage in Food Processing activities;

(b) if so, the details thereof;

(c) whether the Government has sanctioned and released any fund for the said purpose;

(d) if so, the details thereof; and

(e) the details of the total number of Self-Help Groups supported in the field of Food Processing Industries (FPI) across the country?

MSMEs in Punjab

2886. Shri Charanjit Singh Channi:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म , लघु और मध्यम उद्यम मंत्री

be pleased to state:

(a) whether it is a fact that forty eight percent of MSMEs in Punjab have closed down in recent years;

(b) if so, the details of specific initiatives being implemented to protect MSMEs and their contribution to employment and economic stability in the State; and

(c) the number of closed MSMEs and operational MSMEs, year, district and sector-wise?

Brahmaputra Board

2887. Shri Pradyut Bordoloi:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

- (a) the details of the number of vacancies and total number of positions among the technical staff of the Brahmaputra Board during the last five years and the current year;
- (b) the details of the percentage of technical staff of the Brahmaputra Board who were natives of the North-Eastern Region during the last ten years;
- (c) whether the Government has conducted any review of the recruitment policy of the Brahmaputra Board and if so, the details thereof; and
- (d) whether there is any plan to transfer the North Eastern Hydraulic and Allied Research Institute (NE-HARI) to North Eastern Regional Institute of Water and Land Management (NERIWALM) and if so, the details thereof?

Reintroduction of Air Services from Non-Operational Airports

†2888. Shri Anil Firojiya:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

- (a) the names of the airports where air services were operational earlier but due to some reasons air service operation has been discontinued;
- (b) whether any concrete steps are being taken by the Government to re-introduce air services from the said airports;
- (c) if so, the details thereof along with the timeline fixed in this regard; and
- (d) the names of the airports out of the non-operational airports from which air services are proposed to be resumed along with the time by which it is likely to be done?

Inclusion of Communities in ST List

†2889. Shri Rajkumar Roat:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

- (a) the details and number of the tribal communities added in the list of Scheduled Tribes (ST) during the last five years, State and community name-wise;
- (b) the population of the newly added tribal communities, State and community name-wise; and
- (c) the details of the proposals received and under-consideration of the Government for inclusion of tribal communities in the list of ST, State and community name-wise?

Cashless Treatment

2890. Ms Iqra Choudhary:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the number of States in which the scheme for cashless treatment for road crash victims has been implemented as on December 2024;

(b) the number of road crash victims who have received cashless treatment under the scheme;

(c) whether the Government plans to expand the scheme to all the States including Uttar Pradesh; and

(d) if so, the timeline for implementation of the scheme and if not, the reasons therefor?

Women Centric Enterprises in Assam and Tripura

2891. Shri Kamakhya Prasad Tasa:
Shri Biplab Kumar Deb:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म , लघु और मध्यम उद्यम मंत्री

be pleased to state:

(a) the details of the programmes/schemes of the Government for women owned and women centric enterprises in Assam and Tripura;

(b) the number of beneficiaries under the said programmes/schemes, State/UT-wise including Assam;

(c) the criteria for selection of such enterprises for the said programmes/schemes; and

(d) the number of beneficiaries benefited from the said programmes/schemes during the last three years and the current year, State/UT-wise including Assam and Tripura?

Progress under AMRUT 2.0 in Andhra Pradesh

2892. Dr. Byreddy Shabari:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) the total number of projects sanctioned under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0 for Nandyal, Andhra Pradesh, along with the details of each approved project;

(b) the current status of implementation for these projects along with the number of projects completed, under-completion and yet to be commenced;

(c) whether it is true that the total approved project cost for Nandyal under AMRUT 2.0 is Rupees 280 crore across 15 projects, but only 4 projects worth ten crore have been awarded so far and if so, the reasons for the delay in awarding the funds to the remaining projects; and

(d) whether there are any pending proposals for AMRUT 2.0 projects in Nandyal and if so, the timeline for their approval and current status of its implementation?

Progress under PMKSY

2893. Dr. Bhola Singh:

Will the Minister of FOOD PROCESSING INDUSTRIES

खाद्य प्रसंस्करण उद्योग मंत्री

be pleased to state:

- (a) the progress made under the Pradhan Mantri Kisan Sampada Yojana (PMKSY) in creating food processing infrastructure;
- (b) the impact of these initiatives on reducing post-harvest losses and enhancing farmers' income;
- (c) the number of Mega Food Parks operationalized so far and their regional distribution; and
- (d) the measures being implemented to address regional disparities in food processing facilities?

Role of Ganga Utsav

†2894. Shri Kanwar Singh Tanwar:
Shri Bhartruhari Mahtab:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

- (a) the role of the Ganga Utsav to promote conservation and reverence for Ganga river;
- (b) the number of districts situated in the Ganga Basin and participated in the Ganga Utsav 2024; and
- (c) the importance of public participation in the conservation of water?

Non-Functional Door-Frame Metal Detector at Airports

2895. Shri Eswarasamy K:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

- (a) whether it is a fact that every single door-frame metal detector put up at airports across the country is non-functional and it uncovered door-frame metal detector scam in the Ministry and if so, the details thereof;
- (b) whether the Government has made any investigations in this matter and if so, the details thereof; and
- (c) the action taken/proposed to be taken by the Government in this regard?

Expansion of Domestic Flight Services

†2896. Shri Arun Govil:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

- (a) whether it is true that the development of airports is necessary to realize the vision of 'Viksit Bharat' and if so, the details thereof; and
- (b) whether the Government proposes for the expansion of domestic flight services across the country in view of the rising number of passengers, particularly for Western Uttar Pradesh as there is no additional international airport within the 500 kilometer area and if so, the details thereof?

Technology Submission under PMAY-U

2897. Shri Lavu Sri Krishna Devarayalu:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

- (a) the details of the total number of houses built under Technology Submission under Pradhan Mantri Awas Yojana–Urban (PMAY-U), year and district-wise for Andhra Pradesh;
- (b) the funds released and the houses built under the said Sub-mission, year and State-wise;
- (c) whether the flood resilient houses are built under the said mission in Andhra Pradesh;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the details and the usage of the experimental technologies being applied in Andhra Pradesh under the said mission?

Commercial Drone Usage

2898. Shri Maddila Gurumoorthy:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

- (a) the details of commercial drone usage in the country, sector-wise;
- (b) the list of the initiatives taken by the Government wherein drone usage is being done for mapping, surveying and agriculture; and
- (c) the extent of availability of such data and imagery for farmers?

Development of Aviation Sector

2899. Shri S Jagathratchakan:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

- (a) whether it is true that India may need to rely on other nations to meet its growing civil aviation needs if proactive measures aren't taken; and
- (b) if so, the details of the steps taken/proposed to be taken by the Government to support the aviation sector?

Funds for Pre-Matric Scholarship Scheme

2900. Shri Balashowry Vallabhaneni:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

- (a) the number of tribal students benefited in Andhra Pradesh under Pre-Matric Scholarship Scheme (PMS) since 2019-20, year and district-wise;
- (b) whether the allocation of the funds for the above scheme came down since 2020- 21 and

if so, the reasons therefor;

(c) whether no funds could be released in 2022-23 and if so, the reasons therefor; and

(d) the status of the funds released and utilized in 2023-24 along with the funds proposed for 2024-25?

Flooding of the Teesta River

2901. Dr. Jayanta Kumar Roy:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether the Government has undertaken any initiatives to address the recurring flood of the Teesta River in Jalpaiguri district and if so, the details thereof along with the measures taken in implementation of the flood control projects including the funds allocated; and

(b) whether the Government is collaborating with the State Government of West Bengal to install permanent water conservation structures in flood-prone areas of Jalpaiguri and if so, the details thereof?

Self Sufficiency in Energy Demand

2902. Shri Anil Yeshwant Desai:

Will the Minister of POWER

विद्युत मंत्री

be pleased to state:

(a) whether India is self sufficient in the field of energy demands and supply and if so, the details thereof;

(b) the different conventional and non-conventional sources of energy and their share to meet the energy demand; and

(c) the details of the steps taken/being taken by the Government to increase the green energy availability?

India's Import plans for Brent Crude Oil

2903. Thiru D M Kathir Anand:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether it is a fact that the Energy Information Administration's (EIA) and Commodities Research forecasts Brent could average \$80/bbl in the fourth quarter of 2024 and \$75/bbl in 2025, declining to the low \$60s by end-2025;

(b) if so, the details thereof along with India's import plans for Brent crude oil and West Texas Intermediate (WTI) sources in the upcoming year;

(c) whether the Government has taken/proposed to take any sincere efforts to bring down the prices of Petrol/ Diesel/ LPG/CNG/ LNG in the country and if so, the details thereof; and

(d) whether any innovative measures being adopted by the Government to reduce the heavy burden arising out of its huge oil imports obligations and if so, the details thereof?

Growing Energy Demand

2904. Shri Jashubhai Bhilubhai Rathva:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether any measures have been undertaken by the Government to meet the growing energy demands in the country and if so, the details thereof; and

(b) whether the Government has targeted any increase in the share of natural gas in energy sector by 2030 and if so, the details thereof?

Food Parks in Uttar Pradesh

2905. Shri Praveen Patel:

Will the Minister of FOOD PROCESSING INDUSTRIES

खाद्य प्रसंस्करण उद्योग मंत्री

be pleased to state:

(a) the total Food Processing Industries (FDI) inflow in the food processing sector during 2014 to 2024;

(b) the details of the number of food parks established in Uttar Pradesh to meet the increasing demands and ensure food safety; and

(c) whether the Government proposes any plan to establish food park in Phulpur in Uttar Pradesh and if so, the details thereof?

Electricity Distribution Companies

2906. Smt. Anita Subhadarshini:

Will the Minister of POWER

विद्युत मंत्री

be pleased to state:

(a) whether it is a fact that the State Electricity Distribution Companies in the country have an outstanding dues of about 1.40 lakh crores of the Power Generation companies at present;

(b) if so, the details thereof, State-wise;

(c) whether the Government has any proposal to initiate Liquidation Scheme for State Electricity distribution companies for paying their outstanding dues to the Power Generation companies; and

(d) if so, the details thereof?

Dharti Aaba Janjatiya Gram Utkarsh Abhiyan

†2907. Dr. Manna Lal Rawat:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

- (a) whether the Government has launched Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DAJGUA) for the upliftment of tribal people and if so, the details thereof;
- (b) the details of the funds allocated under the said Abhiyan, State-wise; and
- (c) the details of the work likely to be undertaken under the said Abhiyan in near future through various Ministries of the Government, Ministry-wise?

Rectification of Black Spots

2908. Shri Durai Vaiko:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details of number of black spots (accident-prone spots, based on fatalities) found (including black spots on State Government roads) and rectified during the last ten years, year-wise;
- (b) the details (name, among other details) of number of contractors and consultants, held responsible for deficiency in design, construction, or maintenance of the roads, year and State-wise; and
- (c) the percentage of National Highways that have speed change lanes?

Coir Weavers in Kerala

2909. Adv. Adoor Prakash:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म , लघु और मध्यम उद्यम मंत्री

be pleased to state:

- (a) whether the Government is aware of the plight of coir weavers due to nominal wages and low employment days and if so, the details thereof;
- (b) whether the Government noted that the daily wages of coir weavers in Kerala has not been revised since the last several year and if so, the details thereof; and
- (c) whether the Government would consider providing special financial assistance to the State to address the crisis situation in coir sector and revise the daily wages of coir weavers, if so, the details thereof?

Widening of National Highway-10

2910. Dr. Indra Hang Subba:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether any work has been undertaken to restore/repair NH-10 stretching from Sevoke to Rangpo in the State of West Bengal, if so, the details thereof;
- (b) whether the Government has any plans for realignment and widening of NH-10 stretching between Sevoke and Gangtok, if so, the details thereof;
- (c) whether the State Government of Sikkim has submitted any proposal for construction of new highway as an alternative to NH-10, if so, the details thereof; and

(d) the details of the funds allocated for immediate restoration of NH-10?

Improvement in Road Durability

2911. Shri Vishaldada Prakashbapu Patil:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether it is true that the country experienced a 22.6 per cent rise in the number of road accidents caused by potholes on national highways in 2022;

(b) if so, the reasons behind the improper durability of roads and the issue of pothole-related accidents;

(c) whether it is true that the National Highways Authority of India (NHAI) is exploring the technology of a self-healing asphalt; and

(d) if so, the details on this innovative technology which is proposed to address the persistent issue of potholes leading to road accidents and fatalities in the country?

Revamp of MSMEs in Manipur

2912. Dr. Angomcha Bimol Akoijam:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म , लघु और मध्यम उद्यम मंत्री

be pleased to state:

(a) whether the Government has conducted any assessment of the impact of the recent ongoing crisis in Manipur on the MSME sector, which forms a crucial part of the State's economy;

(b) if so, the details of the findings, including the extent of damage suffered by MSMEs, loss of livelihoods, and disruptions to local businesses; and

(c) whether the Government proposes to introduce any special relief package or targeted measures to revamp the MSME sector in Manipur and if so, the details thereof including financial assistance, credit support and other initiatives to restore economic stability in the State?

Night Landing Facility at Airports

2913. Smt. Rachna Banerjee:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) whether it is true that night landing facility is still not available at many airports of the country and if so, the details thereof;

(b) whether the Government is aware that the passengers suffer a lot due to non-operation of flights from such airports at night and if so, the details thereof; and

(c) whether the Government has taken/proposes to take measures to place night landing facilities at all the airports across the country and if so, the details thereof?

Technical Faults in Flights

†2914. Shri Imran Masood:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) whether the Government has noticed an increase in the cases of technical faults in flights and if so, the details thereof;

(b) the measures/steps taken by the Government to reduce such technical faults, frequent delays and cancellation of flights in the country; and

(c) the justification with the Government for high prices of airfares?

Funds under Pradhan Mantri Vishwakarma Yojana

2915. Dr. Gumma Thanuja Rani:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म , लघु और मध्यम उद्यम मंत्री

be pleased to state:

(a) the status of fund transfers for the Pradhan Mantri Vishwakarma Yojana;

(b) the nature of marketing and branding facilities provided to the artisans therein; and

(c) the future plans for service expansion to artisans, including the possibility of discounted insurance for artisanship-related risks?

Efficient use of Groundwater Resources in Bihar

2916. Dr. Sanjay Jaiswal:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether the Government has implemented any schemes for the efficient use of groundwater resources in Bihar, particularly in districts facing declining water tables like West Champaran; and

(b) if so, the details thereof and the current status thereon?

Data on Amount of Carbon Credits

2917. Shri Rao Rajendra Singh:

Will the Minister of POWER

विद्युत मंत्री

be pleased to state:

(a) whether the Government has any data on the total amount of carbon credits entailed within its ambit since 2019 and if so, the details thereof;

(b) whether the Government has an adequate outreach mechanism of the entire procedure of availing carbon credits and if so, the details thereof;

(c) if so, the details thereof along with the incentives associated with various stakeholders and

such initiatives; and

(d) whether the Government has any other mechanisms for providing monetary incentives to private firms and individuals to become carbon neutral and if so, the details thereof?

Education and Employment in Tribal Areas

†2918. Smt. Geniben Nagaji Thakor:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

- (a) whether tribal areas are still lagging behind in the fields of education and employment;
- (b) if so, the measures being taken for providing education and employment in these areas;
- (c) whether the Government has any data in respect of employment opportunities provided to the tribal youths during the last three years; and
- (d) if so, the details therefor in Gujarat, district-wise?

Achievements under SFURTI Scheme

2919. Shri Selvam G:
Shri C N Annadurai:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म , लघु और मध्यम उद्यम मंत्री

be pleased to state:

- (a) the number of clusters approved, operationalized and completed under the Scheme of Fund for Regeneration of Traditional Industries (SFURTI), State/UT-wise along with the key achievements of the scheme in reviving traditional industries;
- (b) the estimated number of jobs created under the SFURTI scheme;
- (c) the number of artisans supported under the SFURTI scheme during the last three years State/UT-wise;
- (d) whether special clusters are being established under the SFURTI scheme in aspirational districts and if so, the details thereof, district-wise along with the additional benefits provided to such clusters;
- (e) whether the SFURTI scheme has been effective in reviving traditional industries across the country and if so, the success stories and best practices emerging from the scheme;
- (f) whether marketing and branding support is provided to clusters under the SFURTI scheme; and
- (g) the initiatives taken to promote SFURTI products in domestic and international markets?

Employment created through PMEGP

2920. Shri Navaskani K:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म , लघु और मध्यम उद्यम मंत्री

be pleased to state:

- (a) the number of new employment opportunities created through Prime Minister's Employment Generation Programme (PMEGP) during the last three years, State/UT-wise;

(b) the number of projects sanctioned under PMEGP to women entrepreneurs and individuals from SC/ST/OBC categories during the last three years;

(c) whether any special initiatives have been taken under PMEGP to promote entrepreneurship among women and marginalized groups and if so, the details thereof;

(d) the steps taken/being taken to raise awareness about PMEGP among potential beneficiaries, particularly in rural and remote areas;

(e) the annual targets set for PMEGP in terms of employment generation and project approvals; and

(f) whether the Government has been able to meet these targets consistently and if not, the reasons for the shortfall?

Audit of Road Designs

†2921. Shri Dharmendra Yadav:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the poor condition of roads, laxity in enforcement, unsafe vehicles and stray animals cause more than 9,00,000 deaths and injuries every year;

(b) if so, the details thereof particularly of Uttar Pradesh along with the action plan prepared to reduce road accidents, State-wise;

(c) whether the safety audit or road designs is grossly ignored before starting construction;

(d) if so, the details thereof;

(e) whether design audits conducted by the authorities are likely to reduce accidents by at least twenty five per cent;

(f) if so, the reaction of the Government thereto and the action taken in this regard;

(g) whether the Government has taken steps to reduce the number of blind spots on roads to ensure road safety of the citizens; and

(h) if so, the success achieved so far?

City Gas Distribution Project in Jharkhand

†2922. Shri Chandra Prakash Choudhary:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) the number of cities connected with gas pipeline project/City Gas Distribution (CGD) project in Jharkhand;

(b) the percentage of areas in such cities of Jharkhand where gas is likely to be supplied through pipeline for domestic use;

(c) the funds sanctioned and disbursed by the Government for the said project during the last five years and the current year;

(d) the targeted date by which the said project is likely to be completed along with the funds sanctioned for the said project, city-wise; and

(e) if so, the details thereof?

Allocation of Funds to Telangana under AMRUT 2.0

2923. Shri Godam Nagesh:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) whether the Government has received Detailed Project Report (DPR) on overcoming crisis of urban cities and Urban Local Bodies (ULBs) from Municipal Administration and Urban Development (MA&UD) of Telangana and if so, the details thereof;

(b) whether the Union Ministry of Finance has given Concurrence to Union Ministry of Housing and Urban Affairs to sanction the sewerage and drinking water capital expenditure, especially pertaining to Hyderabad city and neighbouring districts, viz. Medchal-Malkajigiri, Ranga Reddy of Telangana State under AMRUT 2.0 scheme or under any other scheme/Special Purpose Vehicle; and

(c) if so, the details thereof?

Bridge from Sherpur to Dighwara in Bihar

2924. Shri Rajiv Pratap Rudy:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether a bridge has been planned from Sherpur to Dighwara in Bihar, if so, the details including the estimation and the progress made thereof;

(b) whether the terminating traffic at NH 31 (old NH-19) on the Northern side requires an additional arm to connect to NH-722 for easy outflow of traffic in this region; and

(c) if so, the details thereof and the traffic plan for easement of traffic on this proposed stretch?

Traffic Jam on Delhi-Merut Expressway

†2925. Shri Rambhual Nishad:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government has conducted any survey to find out the reasons for the large scale traffic flow and severe jam at Ghazipur border and entry/exit point of ABES college at Delhi-Meerut Expressway particularly during peak hours, if so, the details of the findings of such survey and if not, the reasons therefor; and

(b) whether the Government contemplates any plan to deal with this problem to save time and fuel and to stop the pollution resulting from this traffic jam?

Construction of Dhalbhumgarh Airport

2926. Shri Bidyut Baran Mahato:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

- (a) the status of the construction and development of Dhalbhumgarh Airport and the time by which it is likely to be completed and operational;
- (b) the total estimated cost of the project along with the steps taken/being taken to ensure timely allocation of funds and resources for the completion of the said infrastructure; and
- (c) the manner in which the completion of Dhalbhumgarh Airport would improve air connectivity to Jamshedpur and surrounding regions and the details of the expected economic and developmental benefits for the local communities in Jharkhand?

Electrification of Particularly Vulnerable Tribal Groups Households

2927. Shri Tapir Gao:
Dr. Rajesh Mishra:

Will the Minister of POWER

विद्युत मंत्री

be pleased to state:

- (a) the number of households so far belonging to Particularly Vulnerable Tribal Groups (PVTGs) located in remote and far flung areas provided with electricity connections;
- (b) the impact of electrification on the lives of general public and the opportunities it offers; and
- (c) the measures taken/being taken to overcome the obstacles in supplying electricity to PVTGs residing in the forest areas?

New Airport Terminal at Gwalior

†2928. Shri Bharat Singh Kushwah:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

- (a) the number and details of work in progress for new airport terminal and reconstruction/repair of old airport terminal in Madhya Pradesh;
- (b) whether any proposal is under consideration at administrative level for augmentation of air connectivity of existing four cities in order to utilise the capacity of Gwalior's new airport terminal and if so, the details thereof; and
- (c) the time by which regular air connectivity is likely to be started from Gwalior to Pune, Surat, Hyderabad and Indore?

Urban Water Crisis

2929. Shri Sachithanantham R:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether the Government is aware of the fact that addressing the urban water crisis in the country requires a sophisticated and integrated approach;

(b) if so, the details thereof; and

(c) the steps taken/proposed to be taken by the Government keeping in mind that introducing progressive water pricing mechanisms, reflecting the true scarcity value of water and its externalities could promote its conservation and efficient use across urban India?

Rehabilitation of People displaced by Erosion of Rivers

†2930. Shri Ramashankar Rajbhar:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether the Government proposes to rehabilitate the people displaced by the erosion of rivers and if so, the details thereof along with the measures taken/being taken to protect land and villages from the erosion of rivers;

(b) whether the Government has a plan to remove silt from the rivers and if so, the details thereof;

(c) the main conclusions of the expert group of the Planning Commission to study groundwater level scenario in the country so far; and

(d) the steps taken/proposed to be taken by the Government to check the rapid depleting level of groundwater in the country?

Mechanism to regulate Airfare

2931. Adv. Chandra Shekhar:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) the specific policy initiatives that the Government considers to implement a price control mechanism for regulating airfares;

(b) the action taken by the Government in light of the recent recommendations from the Parliamentary Standing Committee on Transport, Tourism and Culture for route-specific fare capping and the establishment of a quasi-judicial entity to oversee airfare regulation; and

(c) the manner in which the Government proposes to address concerns regarding excessive fare hikes during peak travel seasons ensuring fair pricing for the passengers?

Traffic Jams and Road Accidents

†2932. Shri Ujjwal Raman Singh:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether it is a fact that there has been a huge increase in the number of road accidents in the country in 2023-24 when compared to 2022-23, if so, the details thereof, State-wise;

(b) the concrete efforts being made by the Government to tackle the issues of traffic jams,

pressure horns and lack of awareness among people regarding traffic rules which are the main reasons for road accidents; and

(c) whether the Government proposes to incorporate traffic rules as a subject in the curriculum so as to inculcate this knowledge in students from an early age, if so, the details thereof and if not, the reasons therefor?

Construction of Civil Enclave at Darbhanga Airport

†2933. Shri Gopal Jee Thakur:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) whether it is true that Darbhanga Airport set-up under UDAN scheme has been very successful and a new civil enclave is being constructed at a cost of Rupees 912 crores and if so, the details thereof; and

(b) whether the Government proposes to develop the said airport into international airport and if so, the details thereof?

New NHs by NHAI

†2934. Shri Ram Shiromani Verma:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the details of the various projects to be implemented in the current year and ensuing years by National Highways Authority of India (NHAI); and

(b) the details of the new National Highways constructed during the last five years, State-wise including Uttar Pradesh?

Benefits under Jal Hi Amrit Scheme in Mathura

†2935. Smt. Hema Malini:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) the details of the budgetary allocation under the 'Jal Hi Amrit' scheme along with the achievements made vis-a-vis target set in this regard;

(b) whether the said scheme has been beneficial in making water management system better and effective in urban areas and if so, the details thereof; and

(c) the details of the improvements made in water management system in various cities of Uttar Pradesh including Mathura?

Four Lanning of Deshgaon to Barwani Road

†2936. Shri Gajendra Singh Patel:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether any announcement had been made by the Government regarding the four-laning of road from Deshgaon to Barwani under Khargone-Barwani Parliamentary Constituency, if so, the details thereof;

(b) whether any action is being taken by the Government regarding the said announcement; and

(c) if so, the time by which the work on the said road is likely to start?

Beneficiaries under PMAY-U in Chhattisgarh

†2937. Shri Vijay Baghel:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) the number of beneficiaries registered along with the number of houses sanctioned and completed under the Pradhan Mantri Awas Yojana-Urban (PMAY-U) in Chhattisgarh district-wise, particularly in Durg and Bemetara districts during the last ten months; and

(b) the time by which the work of the sanctioned houses is likely to be completed?

Schemes for Nomadic Tribes

†2938. Shri Mansukhbhai Dhanjibhai Vasava:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) the names of the schemes being implemented for the nomadic tribes and communities in the country;

(b) the details of the NGOs involved in the implementation of the said schemes; and

(c) whether the Government proposes to formulate any action plan to provide housing and other Government facilities to these people and if so, the details thereof?

Shortage of Water in Rajasthan

†2939. Shri Brijendra Singh Ola:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) the details of the action plan being implemented by the Government to provide drinking water in the country, State-wise including Rajasthan;

(b) whether the Government is aware of the fact that most of the districts of Rajasthan including Jhunjhunu are facing shortage of water for drinking/agricultural purpose and if so, the details thereof along with the budget allocated for the said purpose, district-wise; and

(c) the roadmap prepared to provide water to the said districts?

Koshi River in Bihar

†2940. Shri Dinesh Chandra Yadav:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether it is a fact that the new embankments built on both sides of the Koshi river in Bihar are adversely affecting the stability of the river even though its capacity to carry nine lakh cusecs of water and if so, the details thereof;

(b) whether the release of excess water in Koshi river from Nepal causes devastating flood in the coastal areas of Koshi and in Madhepura, Saharsa and Khagaria districts and if so, the details thereof;

(c) whether it is a fact that river bed of Koshi river is getting overflowed due to the high amount of sand and silt in the water released from Nepal during rainy season which is the main cause of floods; and

(d) if so, whether the Government contemplates any scheme for desilting the river bed of Koshi to remove the recently deposited silt and if so, the details thereof?

Inter-linking of Ganga and Cauvery Rivers

2941. Dr. Thirumaavalavan Tholkappian:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether the Government has any scheme or proposal to interlink River Ganga with River Cauvery; and

(b) if so, the details thereof along with the target date set for its commencement and completion?

Grievances of DDA Markets/Commercial Centres

2942. Shri Praveen Khandelwal:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) the steps taken/being taken by the Government to address the grievances of DDA markets/commercial centres,

(b) whether the Government has a plan to initiate the online Freehold scheme with simplified processes and 25 per cent conversion charges by relaxing norms for additions/alterations and if so, the details thereof;

(c) whether the Government has taken any steps on the issues like pending pilot projects, Master Plan, BBL and Stamp Duty; and

(d) if so, the details thereof and if not, the reasons therefor?

Promotion of Self-employment and Entrepreneurship in Tribal Areas

2943. Shri E T Mohammed Basheer:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) the details of initiatives taken by the Government to promote self-employment and entrepreneurship in tribal areas, especially focusing on traditional tribal arts, crafts and agriculture; and

(b) whether any strategy has been chalked out by the Government to improve marketing and export opportunities for tribal products and if so, the details thereof?

Heavy Rush at Airports

†2944. Shri Shankar Lalwani:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) whether there was problem of heavy rush at airports during the festive season and winter season last year; and

(b) if so, the details thereof?

Saving Religious Structures/houses/Temple Ponds at Bhoma

2945. Shri Captain Viriato Fernandes:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the steps taken by the Government to save religious structures, houses and temple ponds at proposed site of National Highway at Bhoma in Priol constituency of North Goa;

(b) whether locals were taken into confidence before initiating the process, if so, the details thereof;

(c) the details of land acquisition of this area for proposed widening of the road;

(d) the reasons for not opting for the bypass that was indicated in Regional Plan 2021; and

(e) whether the State Government of Goa proposes realignment of the National Highway at Bhoma in Priol constituency to protect the religious structures, houses and temple ponds at proposed site of National Highway, if so, the details thereof?

Pending National Highway Projects in Kalaburagi

2946. Shri Radhakrishna:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the details of pending National Highways (NHs) Projects in Kalaburagi including present status, completion timeline, reasons for the delay/funds allocated/utilized, etc.; and

(b) the steps that the Government has taken to ensure the timely completion of all pending and delayed projects in the region?

Oil and Gas Discovery by ONGC in Ranaghat Field, West Bengal

2947. Shri Jagannath Sarkar:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) the estimated volume of oil and gas reserves discovered by ONGC in the Ranaghat field along with its impact on the overall energy production in West Bengal;

(b) the current status of exploration and development activities in the Ranaghat field and the projected timelines for commencing commercial production;

(c) the measures being implemented to ensure that the development of the Ranaghat field adheres to environmental regulations and sustainable practices; and

(d) the infrastructure developments, such as pipelines and processing facilities planned to support the extraction and transportation of oil and gas from the Ranaghat field and the expected timeline for their completion?

Coir Industry Technology Upgradation Scheme

2948. Shri Appalanaidu Kaliseti:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म , लघु और मध्यम उद्यम मंत्री

be pleased to state:

(a) the details of proposals received, approved, and rejected under the Coir Industry Technology Upgradation Scheme (CITUS) during the last five years, particularly from Andhra Pradesh;

(b) the total financial assistance disbursed under the scheme so far as against the target set, district-wise;

(c) the details of 'state-of-the-art' coir processing units established under the scheme, along with their current operational status, funds allocated, and utilized, State-wise;

(d) the steps being taken to address regional imbalances in the development of the coir industry and to promote awareness among entrepreneurs, particularly in underdeveloped regions of Andhra Pradesh, especially Vizianagaram; and

(e) the increase in export value of coir products from Andhra Pradesh attributed to the adoption of modern technology under CITUS since its launch, year-wise?

Construction of New Airports

2949. Shri Kuldeep Indora:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

- (a) whether the Government has prepared any plan to build new airports in the country to boost regional connectivity and connectivity to international routes;
- (b) if so, the details about the cities where these airports are proposed to be constructed;
- (c) the details of promoting civil aviation activities in the State of Rajasthan with a view to improve travel facilities and also to give a boost to the economic activities in the State; and
- (d) whether the Government proposes to redevelop Sriganganagar Airport so that it can benefit the adjoining areas of Punjab and Haryana and if so, the details thereof?

Digital Technologies

2950. Shri Aditya Yadav:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म , लघु और मध्यम उद्यम मंत्री
be pleased to state:

- (a) whether the Government agrees with the view that the Micro, Small and Medium Enterprises (MSMEs) sector is pivotal to our economy and their adoption of digital technologies is crucial for the country's growth; and
- (b) if so, the details of the steps that are proposed to be taken by the Government to foster an inclusive ecosystem that enhances skills and removes barriers, enabling all businesses to embrace digitalization, if not, the reasons therefor?

Promotion of Tribal Produce

2951. Shri Sukanta Kumar Panigrahi:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री
be pleased to state:

- (a) whether the Government has taken any steps to promote the sale and marketing of tribal produce in the country, particularly for Odisha, especially for Kandhamal Parliamentary Constituency and if so, the details thereof;
- (b) whether the Government has taken any recent initiatives to enhance the value chain of tribal products including organic and handicraft items ensuring fair pricing and market access for tribal communities and if so, the details thereof;
- (c) the measures being implemented to ensure the involvement of tribal artisans and producers in national and international markets for their products;
- (d) whether the Government is encouraging collaboration between tribal producers and Non-Governmental organizations (NGOs) or corporate partners to enhance the reach of tribal produce and if so, the details thereof; and
- (e) the impact of these efforts on the livelihood and socio-economic status of tribal communities of Odisha?

Frequency of Power Outages in Households

2952. Shri Naresh Ganpat Mhaske:
Dr. Shrikant Eknath Shinde:
Shri Rajesh Verma:
Smt. Shambhavi:

Will the Minister of POWER

विद्युत मंत्री

be pleased to state:

(a) whether the Government maintains the data with regard to the frequency of power outages in the households of both rural and urban area after the implementation of the Saubhagya Yojana, if so, the details thereof, State/UT-wise;

(b) the data of the power supply being given to the rural household along with the details of any incentives/exemptions given to the vulnerable and rural households;

(c) whether the power produced from the renewable resources is being supplied to the householdss under the Saubhagya Yojana and if so, the details thereof; and

(d) the steps taken by the Government to address the challenges faced in Saubhagya Yojana and the remedial action taken thereon to prevent the same in the implementation of Revamped Distribution Sector Scheme (RDSS)?

Utility Service Ducts along National Highways

†2953. Smt. Shobhanaben Mahendrasinh Baraiya:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government acknowledges the fact that the local residents may face difficulties due to the absence of utility service ducts (like drainage, water pipelines and storm water management) during the expansion of National Highway-8 at Himmatnagar in Sabarkantha constituency, if so, the details thereof;

(b) whether the Government contemplates providing two utility service ducts each at Motipura cross road junction, Polytechnic cross road and Sahakarijeen cross road respectively as demanded by Himmatnagar nagar palika;

(c) if so, the time limit for providing the above ducts and the budget required therefor; and

(d) if not, whether the Government proposes to take appropriate steps to take up the above issues on priority basis, if so, the details thereof?

Conservation and Rejuvenation of River Godavari

2954. Shri Rajabhau Parag Prakash Waje:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether the Government has any specific ongoing programme for effective abatement of pollution, conservation and rejuvenation of River Godavari in and around Nashik city;

(b) if so, the details thereof along with the current status of various segments of the programmes;

(c) whether the Government has any specific and concrete plans for ensuring that the River Godavari in and around Nashik city is pollution free before the mega event of Kumbh Mela scheduled to be held in 2027; and

(d) if so, the details thereof along with the budgetary provisions and allocations made in this

regard?

Protection of Extinct/Endangered Rivers

†2955. Shri Rakesh Rathor:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

- (a) whether the Government proposes to protect the extinct/endangered rivers in the country and if so, the details thereof;
- (b) whether the Government also proposes to protect the rivers which are on the verge of extinction in Uttar Pradesh and if so, the details thereof;
- (c) whether the Government has a plan to protect the Sarayan river flowing through Sitapur district of Uttar Pradesh; and
- (d) if so, the details thereof and if not, the reasons therefor?

Construction of National Highways

†2956. Shri Rajeev Rai:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the number of new National Highways (NHs) constructed during the last five years in the country, State-wise including Uttar Pradesh;
- (b) the number of old highways widened/expanded during the said period;
- (c) the total funds spent on land acquisition and highway construction/repair, year and State-wise; and
- (d) whether the Government has set any target for construction of National Highways in Uttar Pradesh in the coming years, if so, the details thereof?

Accelerate the Domestic Crude Oil Production

2957. Dr. D Ravi Kumar:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

- (a) the measures taken by the Government for planning to increase the domestic crude oil production which declined from 37.9 MMT in Financial Year (FY) 2013-14 to 29.4 MMT in Financial Year (FY) 2024-25;
- (b) whether the Government has a plan to address India's growing dependence on crude oil imports, which currently meet 88% of the country's requirements, amid rising demand in FY 2025-26 and beyond, if so, the details thereof;
- (c) the steps are being taken by the Government to accelerate gas production growth, especially from the Krishna Godavari Basin fields to meet the increasing domestic gas consumption expected in FY 2025-26;
- (d) the mechanism from which the Government ensures stable gas prices as given in the

revised APM pricing formula and the impact of ceiling price mechanism on domestic gas production; and

(e) the Government's strategy to leverage the Open Acreage Licensing Policy (OALP) Bid Round-IX and future bidding rounds to expand exploration and production activities across India's sedimentary basins?

Installation of Smart Meters in Tripura

2958. Shri Biplab Kumar Deb:

Will the Minister of POWER

विद्युत मंत्री

be pleased to state:

- (a) the funds approved by the Union Government for installation of smart meters in Tripura;
- (b) whether there is a proposal to recharge electricity facility in future on the lines of mobile phones; and
- (c) if so, the details thereof?

Development of Hydro Power Capacity in North-Eastern States

†2959. Shri Dilip Saikia:

Will the Minister of POWER

विद्युत मंत्री

be pleased to state:

- (a) the details of the schemes being implemented for the development of hydropower capacity in the North-Eastern States;
- (b) the details of the Central assistance being provided for the same along with the total cost involved under the said schemes; and
- (c) whether the said schemes would ease the investment and create the opportunities of direct employment of the local people and if so, the details thereof?

Establishment of Food Processing Industries in Uttar Pradesh

2960. Shri Anand Bhadauria:

Will the Minister of FOOD PROCESSING INDUSTRIES

खाद्य प्रसंस्करण उद्योग मंत्री

be pleased to state:

- (a) the details of schemes being run by the Government to set up and promote food processing industries in the country, scheme-wise;
- (b) the details of funds allocated, released and utilised for the same during 2023-24 and 2024-25, scheme and year-wise; and
- (c) the details of the number of food processing industries set up during the last three years and the current year in the State of Uttar Pradesh, district and year-wise, particularly in Sitapur and Lakhimpur Kheri districts?

Pilot Training Schools

2961. Km. Sudha R:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

- (a) the number of State-run and private flight/pilot training schools in the country, State-wise;
- (b) the fee structure and course details at the said training schools in the country;
- (c) the list of pilot training schools closed since 2014, State-wise; and
- (d) the list of overseas pilot training schools and courses approved by the Government and the DGCA for commercial as well as private jet?

Funds to Small and Medium Scale Food Processing Entrepreneurs

†2962. Shri Zia Ur Rehman:

Will the Minister of FOOD PROCESSING INDUSTRIES

खाद्य प्रसंस्करण उद्योग मंत्री

be pleased to state:

- (a) whether the Government is providing financial assistance to small and medium scale food processing entrepreneurs;
- (b) if so, the number of people benefitted therefrom and the policies adopted in this regard; and
- (c) if not, the reasons therefor?

Air Connectivity from Gondia Airport

†2963. Dr. Prashant Yadaora Padole:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

- (a) the details of the initiatives taken/being taken by the Government for extending the air connectivity from Gondia (Birsi) airport to Mumbai, Pune and other major cities;
- (b) the details of infrastructural development completed at Gondia (Birsi) airport recently;
- (c) the reasons for lack of Night Landing Facilities at Gondia airport along with the manner in which the Ministry proposes to address the said issue;
- (d) the impact on airport operation due to the absence of Instrument Landing System (ILS); and
- (e) the measures proposed to improve airport services and feasibility tools at the said airport?

Water Tap Connections in Daman and Diu

†2964. Shri Patel Umeshbhai Babubhai:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) the number of houses in the gram panchayat and municipality extensions in the Union Territory of Daman and Diu along with the number of houses provided with water tap connections so far under 'Nal Se Jal' scheme, gram panchayat and DMC ward-wise;

(b) the number of new connections likely to be provided along with the funds allocated and utilised under the said scheme;

(c) the source of the funds and the names of the heads under which the funds deposited and released;

(d) whether the said scheme has been discontinued and if so, the date of its inception and discontinuation; and

(e) the details of the work orders issued under the said scheme?

Prices of Petroleum Products

†2965. Shri Virendra Singh:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) the total production of petroleum products in the country in comparison to their consumption;

(b) the total quantity, the prices along with the names of countries from which petroleum products are being imported;

(c) the reasons for providing diesel and petrol to the consumers of the country at a high price as compared to their purchase prices;

(d) whether the Government is considering to give relief to consumers from the rising prices of diesel and petrol;

(e) whether the Government is considering to give subsidy to the farmers of the country to provide diesel at a cheaper prices;

(f) if so, the details thereof; and

(g) if not, the reasons therefor?

Allotment of Land to the People affected by Sardar Sarovar Dam

†2966. Adv Gowaal Kagada Padavi:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether the people affected by the Sardar Sarovar Dam in Nandurbar district of Maharashtra have been rehabilitated completely, if so, the details thereof and if not, the reasons therefor;

(b) the number of villages where the rehabilitation of the people is yet to be completed;

(c) whether there is a provision to allot two hectares of land per beneficiary to the affected people in lieu of land acquisition;

(d) if so, the details thereof along with the number of such beneficiaries; and

(e) the time by which the process of land allotment to the affected people is likely to be started?

ERCP in Rajasthan

†2967. Shri Bhajan Lal Jatav:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) the names of the States among which a Memorandum of Understanding (MoU) has been signed for the Eastern Rajasthan Canal Project (ERCP) in Rajasthan along with the date and the current status thereof;

(b) the contribution of the State Governments and the Union Government in the said project;

(c) the estimated amount likely to be utilised in the entire project along with Detail Project Report (DPR) being proposed in this regard;

(d) the date of commencement of the said project along with the time by which it is likely to be completed; and

(e) the details and the names of the rivers included in the said project and the districts to which water is proposed to be provided under the said project?

Training to Workers in FPI

2968. Smt. Aparajita Sarangi:

Will the Minister of FOOD PROCESSING INDUSTRIES

खाद्य प्रसंस्करण उद्योग मंत्री

be pleased to state:

(a) whether the Government has any data on employment generation in the food processing industry especially in rural areas during the last five years and if so, the details thereof;

(b) whether the Government has initiated any skill development programs specifically aimed at providing training to workers in the food processing industry and if so, the details thereof; and

(c) the steps taken/being taken by the Government to offer financial or technical support to food processing units for adopting modern technologies?

Air Travel Services between Delhi and Hingoli

2969. Shri Aashtikar Patil Nagesh Bapurao:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) whether the Government is aware that there is no direct flight connectivity between Delhi and Hingoli, Maharashtra which causes inconvenience to residents, businesses and tourists travelling to and from the said region;

(b) if so, whether the Government has any proposal under UDAN scheme or any other scheme to start air travel services between Delhi and Hingoli; and

(c) if so, the details thereof along with the timelines set for initiating such services?

Maintenance of Checkdams and Canals

†2970. Shri Jyotirmay Singh Mahato:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether the Government is aware of the water crisis which is affecting the farmers due to lack of proper maintenance of existing checkdams and canals in Purnia district of West Bengal and if so, the details thereof;

(b) whether the Government proposes to construct alternative canals and checkdams to meet the shortage of farming water in this area for improving the irrigation facilities; and

(c) if so, the details thereof and if not, the reasons therefor?

Maintenance, Repair and Overhaul (MRO)

2971. Dr. Amar Singh:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) whether the Government has taken adequate steps to enhance the competitiveness and efficiency of the Maintenance, Repair and Overhaul (MRO) in aviation sector;

(b) if so, the details thereof and if not, the reasons therefor; and

(c) the initiatives taken/being taken by the Government to strengthen the aviation sector of the country?

Reduction in Budgetary Allocation

2972. Shri Benny Behanan:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) whether it is true that there is a significant reduction of Rs.756.22 crore in the budgetary allocation for the Ministry between the BE for 2023-2024 and 2024-2025 despite poor infrastructure and if so, the details thereof; and

(b) the reasons for failing to address the rising incidents of flight delays, considering the data of DGCA which shows that 41.6% of disruptions are caused due to technical issues?

NH in Bharatpur

†2973. Smt. Sanjna Jatav:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the number of highways in Bharatpur Parliamentary Constituency in Rajasthan declared as National Highways (NHs) during the last decade;

(b) the funds allocated for the construction of National Highways in Bharatpur in Rajasthan during the said period;

(c) the total length of the National Highways passing through Rajasthan including Bharatpur;

(d) the current status of all the ongoing National Highways, Expressways projects in Rajasthan; and

(e) the time of launching the above projects along with the cost incurred thereon?

Destruction due to Flood

†2974. Dr. Anand Kumar:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether the Government has any scheme to prevent destruction of houses and erosion of agricultural land every year due to floods in Saryu and Ghaghra rivers in Bahraich Parliamentary Constituency and if so, the details thereof;

(b) the details of the people who lost their homes and agricultural land in floods and erosion; and

(c) whether the Government has implemented/proposes to implement any scheme for rehabilitation and employment of such affected people and if so, the details thereof?

MSMEs and FPO Schemes

†2975. Shri Darshan Singh Choudhary:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म , लघु और मध्यम उद्यम मंत्री

be pleased to state:

(a) the number of women and marginalised communities benefitted by Micro, Small and Medium Enterprises (MSMEs) and Farmer Producer Organisation (FPO) schemes and the special initiatives taken to support them;

(b) the progress made in establishing a strong supply chain connectivity between MSME and FPO ensuring fair prices and sustainable business models; and

(c) the measures taken by the Government to attract FDI in FPO along with the total FDI received by FPO during the last two years?

Ghaggar River

2976. Kumari Selja:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether the water of the Ghaggar River, which is passing through Punjab, Himachal Pradesh and parts of Haryana, is suitable for drinking and irrigation purposes and if so, the details thereof;

(b) whether the water of the said river has been tested and if so, the details thereof along with its TDS level; and

(c) whether the said river has been found polluted/contaminated and the water is unsuitable for drinking and irrigation and if so, the details thereof along with the plan to address this issue?

Four-Laning of Hyderabad-Kalwakurthy Section of NH-765

2977. Shri Vamsi Krishna Gaddam:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government has received any requests from the State Government of Telangana including letters dated December 10, 2023 and discussions held on June 26, 2024, to expedite the Detailed Project Report (DPR) for the four-laning of the Hyderabad-Kalwakurthy section of NH-765;

(b) if so, the current status of the DPR preparation and timeline for its completion;

(c) whether tenders for the project have been called and if not, the reasons for the delay;

(d) the estimated cost of the project and the funding arrangement proposed by the Union Government; and

(e) the steps taken to ensure the timely execution of this project to enhance regional connectivity?

Salinity in Water Bodies in Raigad

2978. Shri Tatkare Sunil Dattatrey:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether it is a fact that about 32,000 hectares of land along the coast and creeks have become saline which resulted in decline of crop yielding drastically due to broken bunds in some areas of Raigad district of Maharashtra and if so, the details thereof;

(b) whether it is also a fact that the groundwater in the said areas has become unsuitable for irrigation due to salinity and if so, the details thereof; and

(c) the steps taken/being taken by the Government to restore the broken bunds in Raigad district to reduce the salinity in water bodies?

Implementation of FMBAP in West Bengal

2979. Shri Isha Khan Choudhury:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) the actual amount of the funds provided to West Bengal as Central Assistance exclusively for flood and erosion reconstruction under the Flood Management and Border Areas Programme (FMBAP) since the beginning of the XI Plan, year-wise;

(b) the actual funds provided to Malda and Murshidabad districts by the State Government of West Bengal exclusively for flood and erosion reconstruction during the said Plan, year-wise;

(c) whether the relief work such as provision of Tarpaulins and foodstuff are being undertaken under FMBAP and if so, the details thereof; and

(d) the amount of the funds utilized exclusively for actual reconstruction/construction of flood and erosion related infrastructure as well as relief work?

Construction of Four Lane Road on NH-49

2980. Shri Pradeep Purohit:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether there is a proposal to construct a 4-lane road on NH-49 in Brajarajnagar, and if so, the budget allocated for this project;
- (b) whether there is a proposal for the construction of a bridge over the IB river on NH-49, along with the estimated budget for the same;
- (c) the current status of these proposals; and
- (d) whether these projects have not been sanctioned, if so, the reasons for the delay or non-sanctioning?

Applications under Pradhan Mantri Vishwakarma Yojana

2981. Shri B Y Raghavendra:
Shri Bhartruhari Mahtab:
Shri Harendra Singh Malik:
Dr. Rajeev Bharadwaj:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म , लघु और मध्यम उद्यम मंत्री

be pleased to state:

- (a) the total number of applications submitted under the Pradhan Mantri Vishwakarma Yojana (PMVY), State-wise and district-wise in Karnataka;
- (b) the success rate of applications for this scheme in the country particularly in Karnataka including Shivamogga Lok Sabha Constituency and the financial support being provided to beneficiaries under the PMVY;
- (c) the number of individuals currently undergoing training under the Pradhan Mantri Vishwakarma Yojana in the country, particularly in Karnataka including Shivamogga Lok Sabha Constituency;
- (d) the common reasons for the rejection of applications under this scheme;
- (e) the number of castes likely to be benefitted under the scheme;
- (f) the major challenges in the implementation of the scheme; and
- (g) whether the Government proposes to set up markets at the local (district/tehsil) level to sell handicrafts/ handloom products and if so, the details thereof?

Financial Assistance to Tribals

2982. Dr. Hemant Vishnu Savara:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

- (a) whether the Government has provided any financial assistance to tribal dominated Palghar district for entrepreneurship, education, and self-reliance; and
- (b) if so, the details thereof?

Survey on Black Spots on NHs

2983. Shri Prabhakar Reddy Vemireddy:
Shri Putta Mahesh Kumar:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government has conducted any study / survey regarding black spots in National Highways across the country during the last five years;

(b) the details regarding the list of accident blackspots recognised, district-wise in Andhra Pradesh, especially in Nellore and Eluru districts;

(c) the details regarding the total number of accidents and fatal casualties caused at accident blackspots identified, during the last five years, district-wise in Andhra Pradesh, especially in the said districts;

(d) whether the Government has undertaken any steps to reduce the number of accident blackspots across country during the last five years;

(e) If so, the details regarding the same and funding allocated and utilised, State-wise, especially in Andhra Pradesh; and

(f) whether the Government has undertaken to raise awareness of accident blackspots on National Highways; if so, the details regarding the same?

Land Rights to Tribal Communities

†2984. Shri Dulu Mahato:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) the details of schemes of the Government to protect the land rights of tribal communities in Jharkhand;

(b) the reforms being undertaken in cases of acquisition of land in the tribal areas;

(c) the names of schemes being implementation by the Government to improve the condition of education in tribal regions; and

(d) the strategies of the Government to ensure the reach of tribal communities to the quality health services?

Inclusion of Gorkhas in the Scheduled Tribes list for Assam

2985. Shri Gaurav Gogoi:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) whether the Union Government has received any proposals from the Government of Assam to include Gorkhas as a sub-caste under Scheduled Tribes in Assam;

(b) if so, the details thereof; and

(c) the timeline of implementation to include the Gorkha Community in the scheduled tribes list for Assam?

Preservation of Tribal Languages

†2986. Smt. Joba Majhi:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) whether the Government has any plan to preserve and develop the scripts of the languages spoken by the primitive tribes of Jharkhand with the population of around three lakh which comprises of around four percent of the total tribal population and mainly includes primitive tribes such as Birjia, Korwa, Mal Paharia, Parhaiya, Sauria Paharia, Khadia as the language which is the identity of their culture is on the verge of extinction; and

(b) if so, the details thereof and the reasons for the potential extinction of the said languages?

Flights from International Airports

2987. Shri Dhairyasheel Sambhajirao Mane:
Shri Sudheer Gupta:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) whether there has been a huge increase in the number of domestic flight passengers in the country during the last three years and if so, the details thereof;

(b) whether it is true that many international airport facilities are less utilized at various airports as private airlines are not allowed to operate services there;

(c) if so, the reasons for not granting the requisite permission therefor;

(d) the list of the private airlines that have expressed their willingness to operate services from various international airports in the country;

(e) whether the Government proposes to allow the private sector airlines to operate flights from international airports; and

(f) if so, the details thereof and the steps taken/being taken by the Government in this regard?

Status of Highway Projects

2988. Dr. Pradeep Kumar Panigrahy:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the current status of all highways projects in the country;

(b) the number of accidents took place on National Highways as compared to the State Highways and during the last one year;

(c) the details of all pending road projects of Odisha including six lanning of highway in Ganjam district and Gopalpur Chilika coastal highway project; and

(d) the timeline to complete the pending projects in Odisha?

Initiatives for Baiga Tribe

†2989. Dr. Rajesh Mishra:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

- (a) the initiatives taken by the Government for the Baiga tribe of Madhya Pradesh;
- (b) the number of Baiga tribal people in PVTG category in Madhya Pradesh; and
- (c) the number of districts of Madhya Pradesh which come under the jurisdiction of Baiga Development Authority so far along with the time by which it is likely to be constituted for remaining districts?

Women owned MSMEs

†2990. Shri Harish Chandra Meena:
Shri Dhaval Laxmanbhai Patel:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म , लघु और मध्यम उद्यम मंत्री

be pleased to state:

- (a) the percentage of women owners of registered Micro, Small and Medium Enterprises (MSMEs) in the country State-wise, particularly in Gujarat and Rajasthan including Tonk-Sawai Madhopur district and Valsad (ST) Parliamentary Constituency during the last five years;
- (b) the current number of women owners of registered MSMEs in the country, particularly in the said States and said district and constituency ;
- (c) the number of women-owned MSMEs in the country, particularly in the said states in the year 2024 as compared to the year 2019 and 2013 respectively; and
- (d) the steps taken by the Government to increase the participation of women in MSMEs in the country particularly in the National Capital Territory of Delhi, Gujarat and Rajasthan?

New Delhi
Tuesday, December 10, 2024/
Agrahayana 15, 1946 (Saka)

UTPAL KUMAR SINGH
SECRETARY-GENERAL

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Remarks
LOK SABHA
CORRIGENDUM

to the List of Questions for WRITTEN ANSWER on
December 12, 2024/Agrahayana 21, 1946 (Saka)

Question No.	Correction
2970	Part (a) line 2: for "Purnia" read "Purulia"

New Delhi;
December 10, 2024
Agrahayana 19, 1946 (Saka)

UTPAL KUMAR SINGH
Secretary General